

PUNJAB VIDHAN SABHA

Supplementary List:

List of Unstarred Questions (converted as such from Starred Questions) for the sitting of the Punjab Vidhan Sabha held on

Friday, the 20th October, 2023

Action against the individuals convicted in Behbal Kalan firing case

***344. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) the background of Pankaj Bansal whose name had come up as accused in Behbal Kalan firing case, whether now he is in jail or on bail alongwith the present status of this case;
- (b) the issue pertaining to arms and weapons mentioned in F.I.R. No. 246, dated 18.10.2014, Police Station Faridkot regarding Dupla gang alongwith the controversy regarding weapon license of Pankaj Bansal;
- (c) the role of Pankaj Bansal in compromise of Orbit Bus case in which a minor girl of a poor family died who had jumped from the bus during an attempt of molestation or rape, (F.I.R No. 62, dated 30.04.2015, U.S 307,302,354,34 I.P.C. Police Station, Bagha Purana);
- (d) the status/final result of F.I.R No. 62, dated 30.04.2015, U.S 307,302,354,34 I.P.C., Police Station, Bagha Purana; if any, the detail thereof?

Details of action taken on cases registered against**Mukhtiar Ansari**

***345. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) the date to date detail alongwith the names of the Jails of Punjab, separately, wherein Mukhtiar Ansari was kept togetherwith the detail of circumstances which forced to shift him in Punjab from U.P; the latest status of the various cases registered against him regarding which he was arrested by the Punjab Police.
- (b) the circumstances under which the Punjab Government prosecuted in the Supreme Court for retention of Mukhtiar Ansari in Jail of Punjab;
- (c) the total amount of fee to prosecute in the Supreme Court alongwith the details of bills and vouchers of the same;
- (d) the names of Jail Superintendents posted especially in Ropar Jail, S.S.P especially in district Mohali as well as district Ropar and D.G.P, Punjab during the imprisonment of Mukhtiar Ansari in Punjab;
- (e) the details of all cases/F.I.R's registered against Mukhtiar Ansari in Punjab;
- (f) the names of gangsters of Punjab who were in touch with Mukhtiar Ansari;
- (g) whether the wife of Mukhtiar Ansari was also alongwith him or outside of Jail premises;
- (h) whether the role of Mukhtiar Ansari in the murder of Balwinder Singh Bhikhiwind (TarnTaran) has been investigated?

**To issue advertisement regarding reservation for Girls/S.C/
B.C/Sports Quota etc. during the recruitment**

***347. (C.U.) Shri Gurlal Singh, M.L.A.:-** Will the Social Justice Empowerment and Minorities Minister be pleased to state whether it is a fact that the reservation quota for girls/S.C/B.C/Sports etc. is not given against the posts while making outsource recruitment in any department; if so, whether the government will consider on the proposal for reservation while making recruitment; if so, the time as to when?

To depute Medical Officers in the jails of State

***349. (C.U.) Shri Gurlal Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that Medical Officers of various districts of the Punjab State are deputed for the checking of Jails in the State; if so, whether there is any proposal under consideration of the government to recruit Medical Officers, especially, for the checking of jails in the State; if so, the time by which it is likely to be done?

**To make the arrangement of land for homeless people of
villages**

***354. (C.U.) Smt. Narinder Kaur Bharaj, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether any arrangement has been made for the residue of milch cattle kept by the people in the villages having no land; if so, the number of villages alongwith the extent of land given to the people in Constituency Sangrur till now?

**Details of Sweepers recruited in government schools of
Assembly Constituency Sangrur**

***356. (C.U.) Smt. Narinder Kaur Bharaj, M.L.A.:-** Will the Education Minister be pleased to state the number of temporary and permanent sweepers recruited in the government schools of Assembly Constituency Sangrur from the year 2012 to 2022 (to-date) and the salary being paid to them togetherwith the number of sweepers who have retired during the same alongwith the details thereof?

**To provide facilities in the colonies falling in Assembly
Constituency Amritsar North**

***358. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Housing and Urban Development Minister be pleased to state:-

- (a) the efforts being made to provide water, power, sewerage etc. facilities in Muskan Avenue, Smile Enclave, City Avenue, F.G. Enclave and Palm Garden Colony falling in Assembly Constituency Amritsar North;
- (b) the aforesaid colonies have not been yet handed over to A.D.A due to which people residing in these colonies are facing various problems; whether the government will make any arrangements in this regard?

**To include Colonies and 12 Panchayats in Corporation falling
in Assembly Constituency Amritsar North**

***359. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) whether there is any proposal of the government to include Chand Avenue, Dyanand Nagar, Raj Nagar Colony, Ek Roop Avenue and 12 Panchayats in Amritsar Municipal Corporation falling in Assembly Constituency Amritsar North; if so, as to when;
- (b) if not, the efforts being made by the government for the provision of water, power, sewerage etc. in these Panchayats?

**Details of advertisements released by Print and Electronic
media from year 2022 to-date**

***360. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Information and Public Relations Minister be pleased to state whether complete detail of expenditure on various advertisements issued by the State Government to Print and Electronic Media during the year 2022 is being uploaded on the department's website; if not, whether there is any proposal under consideration of the government to do the same in future; if so, as to when?

Details of deaths in road accidents from April, 2022 to-date

***361. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state the number of people who died on the spot, the number of people who died on the way to hospital along with the number of people who died during treatment in the Hospitals in the road accidents in the State from April, 2022 to-date together with the steps being taken by the govt. to prevent these road accidents in the State along with the details thereof?

Details of the loans granted to beneficiaries for self-employment since Year 2019-2022 to-date

***362. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state the district-wise number of beneficiaries to whom the target to grant loan by the Punjab Scheduled Castes Land Development and Financial Corporation, Chandigarh under various schemes for self-employment during the year 2019-20 to 2021-22 and current financial year was fixed together with the district-wise number of beneficiaries along with the amount of loan scheme under which the loan disbursed under the various scheme till now together with the share of State and Central Government from the disbursed loan and whether the Corporation has been successful to achieve the fixed targets during these years; if so, the details thereof and if not, the reasons therefor?

**To modernize and expand the grain market of Constituency
Khanna**

***364. (C.U.) Sardar Tarunpreet Singh Sond, M.L.A.:-** Will the Agriculture Minister be pleased to state:-

- (a) whether it is a fact that grain market of Constituency Khanna is the biggest grain market of Asia;
- (b) whether it is also a fact that there is a huge shortage of plinths in above said market due to which farmers do not get space to sell their produce;
- (c) if the reply to part (a) and (b) above be in the affirmative, whether there is any proposal under consideration of the government to modernize and expand the above said grain market; if so, the time by which it is likely to be done?

**Recarpeting/ reconstruction of road from village Daheru to
Village Bagli**

***366. (C.U.) Sardar Tarunpreet Singh Sond, M.L.A.:-** Will the Agriculture Minister be pleased to state whether it is a fact that the road from village Daheru to village Bagli falling in Constituency Khanna is in dilapidated condition; if so, whether there is any proposal under consideration of the government to recarpet or reconstruct the said road?

Details of the amount disbursed to beneficiaries under Punjab Labour Welfare Fund Act 1965, since the financial year 2017-18 to-date

***367. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Labour Minister be pleased to state:-

- (a) whether it is a fact that the amount of ex-gratia, cremation/last rites, spectacles, denture, hearing aid, L.T.C (facility for travelling), shagun and interest free loan is being disbursed under the schemes only for the labourers and their families working in the institutions/establishments registered under Punjab Labour Welfare Fund Act, 1965;
- (b) if the reply to part (a) above be in the affirmative, the number of institutions/establishments registered under above said Act alongwith the number of labourers working in it; number of beneficiaries alongwith the amount disbursed by the government under these schemes since the year 2017-18 to date; whether there is any proposal under consideration of the government to include farm labourers, home based workers, MGNREGA workers, self-employed employees or labourers working in unorganized sector in these schemes and to increase amount for these schemes; if so, as to when, details be provided?

To recruit unemployed children studied upto 8th and 10th grade for the post of Class IV

***368. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Employment Minister be pleased to state:-

- (a) whether it is a fact that the State Government is not recruiting even a single post of Class IV during the regular recruitment of 26,454 posts in various departments of the State in the year 2022;
- (b) if the reply to part (a) above be in the affirmative, whether there is any proposal under consideration of the government to fill up thousands of sanctioned vacant posts of Class IV to provide jobs to the unemployed children also who have studied upto 8th or 10th grade in various departments; if so, by when?

To develop villages under Renovation and Improvement scheme

***370. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state the number of such villages in the State having more than 50% of Scheduled Caste population, the amount provided under Renovation and Improvement Scheme for these villages in the year 2020-21, 2021-22 and current financial year, the number of villages alongwith the details of amount spent on various development works in various villages and the reasons for not carrying out development in the remaining villages till date be explained in detail?

Bringing in Metro Project to the Cities of Punjab

***372. (C.U.) Sardar Kulwant Singh, M.L.A.:-** Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Govt. to launch Metro Project in the cities like Ludhiana, Jalandhar, Amritsar and S.A.S. Nagar in Punjab keeping in view the traffic problems in these cities; if so, as to when?

Details of pension given to the pensioners by the State Government

***373. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Social Security and Women & Child Development Minister be pleased to state:-

- (a) whether the State Government is continuously paying pension in time every month under old age, widow and destitute women, dependent children, disabled persons pension scheme, National Pension Scheme-Indira Gandhi National Oldage, Widow and Disability Pension Schemes; if not, the time period for which the same is still lying pending for payment togetherwith the time by which the pending pension is likely to be released;
- (b) the number of families to whom the lumpsum financial assistance provided till now under the National Family Benefit Scheme after the death of primary bread winner male or female of the family in the financial year 2021-22 and current financial year;
- (c) the number of beneficiaries of various schemes mentioned in part (a and b) above togetherwith the amount of financial assistance being given to the beneficiaries under these schemes alongwith the time as to when as well as the amount of the financial assistance enhanced previously and whether there is any proposal under consideration of the Government to increase the amount of present financial assistance; if so, by when?

Details of excess fees charged by the Private hospitals from the patients

***374. (C.U.) 1. Doctor Sukhwinder Kumar, M.L.A.**

2. Shri Gurpreet Bassi Gogi, M.L.A.:- Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether the private hospitals, laboratories and diagnostic centers take any permission from the government while determining the fees which is being charged from the patients by the private laboratories and diagnostic centers for various tests apart from the patients who come to the OPD for treatment of various diseases in different private hospitals of the State for seeking file/slip/consultation from specialist doctors; if so, the fees prescribed by the government for various such services and if not, the reasons therefor;
- (b) whether any policy/act is under consideration of the government to regulate the excessive fee charged by the various private hospitals and health institutions in the State; the details thereof?

**To construct bus stand at Haryana Constituency Sham
Chaurasi**

***376. (C.U.) Doctor Ravjot Singh, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state the time by which the construction work of bus stand at Haryana of Sham Chaurasi Constituency is likely to be completed?

**To set-up M.R.I Machines/Pet Scan Machines and Cardiac
Cath Labs in Government Hospitals**

***378. (C.U.) Doctor Ravjot Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the total number of M.R.I machines/Pet Scan machines and Cardiac Cath labs in various government hospitals in the State togetherwith the number of procedures performed and the number of new M.R.I machines/Pet Scan machines and Cardiac Cath labs to be installed in the State in the upcoming five years?

To establish tax free industry or I.T. Park in Kandi region

***379. (C.U.) Doctor Ravjot Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any plan of the government to establish tax free Industry or I.T Park in Kandi region; if so, the details thereof?

To implement "Old Pension Scheme"

***381. (C.U.) 1. Doctor Ravjot Singh, M.L.A**

2. Sardar Vikramjit Singh Chaudhary, M.L.A

3. Sardar Partap Singh Bajwa, M.L.A

4. Shri Amrinder Singh Raja Warring, M.L.A:-

Will the Finance Minister be pleased to state:-

- (a) whether there is any plan of the Punjab Govt. to implement the "Old Pension Scheme (O.P.S)"; if so, the details thereof;
- (b) the time by which the Standard Operating Procedures (SOP) will be issued as per Notification No. 02/01/2022-2FPPC/153 issued to implement old pension scheme in the State ;
- (c) the number of government employees of the State, who have been benefitted under this scheme till now;
- (d) whether it is mandatory to take any approval from the Center to implement OPS; if so, whether action has been taken by the government in this regard; the details thereof?

**To declare the result of SC/BC students of the State by the
Private colleges**

***382. (C.U.) Doctor Ravjot Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state whether it is a fact that the result of students of Scheduled Castes and Backward Classes of the State has not been declared by some Private colleges; if so, whether the government has issued written notification (R.L.F) to various Private and Government colleges for declaration of result regarding post-matric scholarship?

**To make functional after repair of the unsafe building of Civil
Hospital Rajpura**

***384. (C.U.) Smt. Neena Mittal, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that half of the building of Civil Hospital Rajpura is not being used because of being unsafe, due to which the patients are facing lot of problems; if so, whether there is any proposal under consideration of the government to repair the building; if so, as to when?

Re-carpeting of over bridge of Rajpura

***385. (C.U.) Smt. Neena Mittal, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that over bridge of Rajpura is in highly dilapidated condition; if so, whether there is any proposal under consideration of the government to re-carpet the said Railway over bridge; if so, as to when?

To supply potable water as per requirement of Rajpura city

***387. (C.U.) Smt. Neena Mittal, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that only 5.5 cusecs potable water is supplied to the Rajpura city whereas due to increasing of population as well as enlargement of area, at present demand of water in Rajpura City is 17.5 cusecs; if so, whether there is any proposal under consideration of the government to increase the supply of potable canal water as per the requirement of Rajpura City; if so, the time as to when?

**Details of overall development works of various projects
under "Smart City Scheme" at Amritsar**

***388. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Local Government Minister be pleased to state the details of overall development works of various projects under "Smart City Scheme" alongwith the name and authentic details of such development works, executive agency, work in-charge, cost of project, details of contractor, date of commencement of work/ project, date of completion of work/ project togetherwith the present status of work/project be also provided?

**To formulate the policy to promote tourism in Dharkalan area
of Pathankot**

***389. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Tourism and Cultural Affairs Minister be pleased to state:-

- (a) whether any policy/plan has been formulated by the government to promote the tourism in Dharkalan area of Distt. Pathankot;
- (b) whether any master plan has been prepared for adjoining area to Himachal Pradesh to promote the tourism in this area?

To set-up the Sugar Mill in Narot Area of Pathankot

***390. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal of the government to set-up a Sugar Mill on government land of Narot area of Distt. Pathankot; if so, the time by which the same can be made time-bound?

**To establish the Regional Center of Guru Nanak Dev
University at Pathankot City**

***391. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- (a) whether there is any plan under consideration of the Government to establish a Regional Center of Guru Nanak Dev University in Pathankot City; if so, the time by which it will be established;
- (b) whether there is any plan under consideration of the Government to establish a College/Department in Government land of Pathankot City for professional courses like Management, Engineering, Medical, Law etc.; if so, whether it can be made time-bound?

To make the bus stand operational constructed at S.A.S Nagar

***392. (C.U.) Sardar Kulwant Singh, M.L.A.:-** Will the Housing and Urban Development Minister be pleased to state:-

- (a) whether it is a fact that there is no bus stand at Sahibzada Ajit Singh Nagar;
- (b) whether it is also a fact that about seven years ago an ultra modern bus stand was constructed at Phase-6 on B.O.T basis by a private company, but due to some reasons the concerned private company could not manage to operate the bus stand and the building of bus stand is lying in the same state;
- (c) if the reply to part (a) and (b) above be in the affirmative, whether there is any proposal under consideration of the government to operate bus stand in concerned building; if not, whether there is any proposal under consideration of the government to construct a new bus stand in the said city; if so, the time by which it will be done?

Details of approved colonies and projects from year 2000 to 2022 to-date

***393. (C.U.)Sardar Kulwant Singh, M.L.A.:-** Will the Local Government Minister be pleased to state:-

- (a) the number of colonies approved by the Municipal Corporations, Municipal Councils, Improvement Trusts and other urban local bodies in Punjab from 2000 to 2022 and number of Mega Projects, Super Mega Projects, Industrial and Housing projects from the year 2003 to date togetherwith the area of land kept so reserved for economically weaker section in the colonies/ projects and whether the possession of land kept reserved for economically weaker section has been taken by the concerned urban local body; if so, the area of land in acres; if not, the reasons for not getting the possession and the time as to when the possession will be taken;
- (b) the details of land acquired and developed by Municipal Corporations, Municipal Councils, Improvement Trusts and other urban local bodies in Punjab from Year 2000 to date togetherwith the details of the land kept reserved out of the same for economically weaker section (EWS) and the detail of land allotted to such sections out of the same;
- (c) the number of flats given by the builders flats to economically weaker section in the area of Municipal Corporations, Municipal Councils, Improvement Trusts and other urban local bodies of Punjab from the year 2000 to date as per the policy of government and the number of persons who have deposited the amount instead of giving up the same for economically weaker section togetherwith the detail of amount so deposited and concerned head under which the same is kept and the purpose for which this amount will be spent alongwith the time as to when the same will be spent?

**To dispose off the accidental vehicles stationed in various
Police Stations of Punjab**

***394. (C.U.) 1. Sardar Kulwant Singh, M.L.A**

2. Shri Gurpreet Bassi Gogi, M.L.A

3. Doctor Kashmir Singh Sohal, M.L.A:- Will the Chief Minister be pleased to state:-

- (a) the number of vehicles involved in accidents and theft cases etc such as cars, buses, trucks, motorcycles and other unclaimed vehicles stationed in bulk in various police stations of Punjab and its surrounding public places like footpaths and road-sides for a long time;
- (b) whether there is any policy of Govt to dispose off the vehicles mentioned in part (a) in a time bound manner; if not, whether there is any policy proposed to be framed?

**Protection of Citizens from the misutilization of
S.A.R.F.A.E.S.I Act, 2002**

***396. (C.U.) Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Revenue and Rehabilitation Minister be pleased to state:-

- (a) whether there is any policy of the Government for protection of rights of citizens from the misutilization of S.A.R.F.A.E.S.I Act, 2002 alongwith the details of the officer/Courts which are authorized to decide cases under this Act;
- (b) whether there is any Standard Operating Procedure (SOP) to decide cases under this Act; if so, the details thereof;
- (c) details of all orders issued under S.A.R.F.A.E.S.I Act, 2002 from the various offices/Courts of Deputy Commissioner, Amritsar from 25th January, 2022 to 22nd November, 2022?

**Details of Security Guards Posted with the retired Civil (IAS/
PCS) Officers of the Punjab Government**

***397. (C.U) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state the details of retired Civil officers (IAS/ PCS) as well as Police officers of the Punjab Government to whom security guards have been provided at present togetherwith the time since when these security guards are performing their duty with them w.e.f. their retirement alongwith the number of security guards posted in each case; the details be given?

To lift the garbage heaps at various places in Jagraon City

***400. (C.U.) Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that garbage heaps are piled up at various places in the Jagraon city due to which menace of spreading dreadful diseases among the local people is disseminating; if so, the time by which the Government will get these garbage heaps lifted?

To reconstruct the bridges over Abohar Canal

***401. (C.U.) Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the existing bridges i.e. Akhara Bridge, Bardeke Bridge and Dalla Bridge on Abohar canal falling in the Assembly constituency, Jagraon are in quite dilapidated condition; if so, whether there is any proposal under consideration of the Government to reconstruct the said bridges; if so, the time by which it will be done ?

**To conduct the audit of the Co-operative Societies running in
the Assembly Constituency Jagraon**

***403. (C.U.) Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to get the audit (Accounts) conducted in Co-operative Societies running in Assembly Constituency Jagraon; if so, the time by which it will be done?

**To set-up a Boxing Hub at Village Chakkar in the Assembly
Constituency Jagraon**

***407. (C.U.) Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Sports Minister be pleased to state whether it is a fact that the village Chakkar in the Assembly Constituency Jagraon is very famous for boxing; if so, whether it is under consideration of the Government to set-up Boxing Hub here; if so, the time by which it is likely to be done ?

To connect the Gurudwara Mehdiana Sahib with Guru Gobind Singh Marg

***408. (C.U.) Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Agriculture Minister be pleased to state:-

- (a) whether it is a fact that the Gurudwara Mehdiana Sahib in the Assembly Constituency Jagraon is a historical place ;
- (b) whether it is also a fact that the said place has not been connected with Guru Gobind Singh Marg; if so, the time by which the said historical Gurudwara Sahib is likely to be connected with Guru Gobind Singh Marg;
- (c) the time by which the road constructed in front of the same is likely to be constructed upto 18 feet ?

To make arrangement of site for S.S.P. Office in Jagraon

***409. (C.U.) Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that the function of the S.S.P. office is being carried out in the building of P.W.D. in the Assembly Constituency Jagraon; if so, whether there is any proposal under consideration of the Government to allot a site for police line; if so, as to when ?

**To set-up an I.T.I for the Bet Area in the Assembly
Constituency Jagraon**

***410. (C.U.) Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Technical Education Minister be pleased to state whether there is any proposal under consideration of the government to set-up an I.T.I in the Bet area of the Assembly Constituency Jagraon; if so, the time as to when?

Details of profit from the new Excise Policy

***413. (C.U.) Sardar Partap Singh Bajwa, M.L.A.:-** Will the Excise and Taxation Minister be pleased to state:-

- (a) the details of profit earned by the State from the new Excise Policy which has been implemented by the Government;
- (b) the efforts being made to earn additional profit as compared to earlier; the details be given ?

Details of income from the legal sand quarries in the State

- *416. (C.U.)**
- 1. Sardar Partap Singh Bajwa, M.L.A.**
 - 2. Sardar Manwinder Singh Giaspura, M.L.A**
 - 3. Sardar Sukhpal Singh Khaira, M.L.A**
 - 4. Sardar Sukhbinder Singh Sarkaria, M.L.A.**
 - 5. Sardar Sukhjinder Singh Randhawa, M.L.A:-**

Will the Mines & Geology Minister be pleased to state:-

- (a) the total number of legal sand quarries in the State at present alongwith the rate of sand and gravel per feet;
- (b) the income earned by the government from the sand quarries w.e.f 10/03/2022 to-date; the details thereof;
- (c) the total number of cases registered against the illegal miners from 1/4/2022 to-date alongwith the number of illegal miners lodged in the Jails at present; the details thereof?
- (d) whether the policy regarding sand has been formulated, the details thereof?

**Details of the remaining amount of the Sugarcane Growers in
the Assembly Constituency Banga against Sugar Mill**

***417. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) the details of remaining payment of each crushing season of sugarcane growers in the Assembly Constituency Banga outstanding against each Sugar Mill apart from Sugar Mill, Phagwara alongwith the reasons for not paying timely payment to the farmers togetherwith the time by which the outstanding amount of the farmers is likely to be released as well as, the policy of the Government to ensure timely payment to the farmers now onwards;
- (b) as to who will be responsible to pay the remaining amount of the farmers outstanding against the previous mill owner, in case of change in ownership of Sugar Mill; the details thereof ?

Details of deaths occurred due to drugs from the year 2022 to-date

***421. (C.U.) 1. Shri Jangi Lal Mahajan, M.L.A.**

2. Shri Ashwani Kumar Sharma, M.L.A.:- Will the Chief Minister be pleased to state the district-wise number of deaths occurred due to intake of overdose of drugs from the year 2022 to-date in the State togetherwith the steps taken by the State government to curb such deaths alongwith the details thereof?

Regarding permits issued to the Private buses

***422. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that the permits of the private buses were issued in excess of the limits during the last period whereby the State exchequer had to suffer a big loss of revenue; if so, the action taken by the Government regarding the same alongwith the details thereof?

To get the work of commercial vehicles done at district level

***425. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Transport Minister be pleased to state whether the Government considers to restart the work relating to passing, registrations and other paper works of the commercial vehicles at the district level; if so, the details be provided as to when it is likely to be started?

Details of ambulances run by the Toll Plazas

***426. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state:-

- (a) whether it is a fact that faults are being found on a large scale in the ambulances to be made available legally by the various Toll Plaza companies in the State; if so, the details of action taken in this regard;
- (b) whether any instructions have been issued or any action is being taken against the Toll Plaza companies to sort out the problem being faced by the people because of long queues for paying toll fee at the Toll Plazas in the State resulting in wastage of time and harassment to the public; if so, the details be provided?

To Formulate policy in order to safeguard the interests of the Truck Operators of Punjab

***427. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that when the Trucks of the Punjab districts adjoining Himachal Pradesh enter into Himachal Pradesh, on their way back from there, are not allowed to carry or load any material, cement etc. from the industries of Himachal Pradesh whereas when the trucks of Himachal Pradesh enter into Punjab, then they transport various types of material from here; if so, whether the government is holding any deliberations with the Himachal Government or Central Government or formulating any policy in the interests of the truck operators of Punjab?

Action against Trusts operating Non-Government colleges

***428. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Higher Education Minister be pleased to state whether the University Grants Commission in its letter dated 30/04/2014 written to the Principal Secretary, Government of Punjab has asked to take action regarding the large scale irregularities in the financial accounts of the Trusts which run the Non-Government Colleges; if so, the details of the action taken so far in the said matter?

Present status of De-addiction Centre in Rupnagar

***429. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the time as to when the building of De-addiction Centre in Rupnagar was constructed alongwith the amount of expenditure incurred thereon; the present condition of the said building togetherwith the action being taken by the Government to use this building in an effective way; the details be provided?

Rates of Toll policy formulated in the year 2006 and 2013

***430. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Public Works (B &R) Minister be pleased to state the basic toll rate of the Toll policy formulated in the year 2006 as well as in 2013 in the State; whether the said rates were less; if so, the reasons therefor ?

Rules regarding the transfers of clerical staff in Nagar Council

***432. (C.U.) Shri Balkar Singh Sidhu, M.L.A.:-** Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Government for framing any rules regarding the transfers of the clerical staff working since a long time in the same Nagar Council; if so, the time by when ?

To construct a sewerage disposal at Rampura City and Phul

***433. (C.U.) Shri Balkar Singh Sidhu, M.L.A.:-** Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Government to evolve a separate sewerage disposal system at Rampura city and Phul; if so, the time by which it is likely to be done ?

To construct building for Fire Station at Nagar Panchayat Mehraj and details of the funds released for laying of concrete roads/streets

***434. (C.U.) Shri Balkar Singh Sidhu, M.L.A.:-** Will the Local Government Minister be pleased to state:-

- (a) the steps being taken by the Government to construct a building for setting up a Fire Station and to provide necessary staff therein at Nagar Panchayat Mehraj;
- (b) whether any requisite funds have been released by the Government to concrete the roads/streets after the completion of water supply pipeline work in Nagar Panchayat Mehraj; if so, the time by which the said amount is likely to be released ?

To shift Toll Plaza at proper site

***436. (C.U.) Sardar Labh Singh Ugoke, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state that earlier the toll plaza was situated at National Highway 71 and now it has been named as National Highway 703. The people frequently use State Highway to commute from Sehna, Bhadaur, Bhagta Bhaika, Bajakhana to Barwala Ludhiana and the private companies are taking advantage as this toll plaza is located at wrong side, whether there is any proposal under consideration of the Govt. to shift this toll plaza at proper site; if so, the time as to when?

**Present status of Government College to be constructed in the
Assembly Constituency Dasuya**

***441. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- (a) whether tenders have been floated for the Government College proposed to be constructed by the Govt. in the Assembly Constituency Dasuya; the details be provided; if not, the reasons therefor;
- (b) the time by which the said College is proposed to be constructed by the government?

**Details of salary released to the officers of Nagar Council
Payal**

***443. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that the Nagar Council, Payal and Nagar Council, Maloud is incapable of giving salary to its officers; if so, whether the Government is taking any action to give financial assistance to the Councils?

**Problem of water emanating from the Sportsking
Barmalipur factory**

***444. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Science, Technology & Environment Minister be pleased to state:-

- (a) whether it is a fact that the water emanating from the sportsking Barmalipur (Assembly Constituency Payal) is being discharged into the ground; if so, the action being taken by the Govt. in this regard;
- (b) the reasons for coloured water coming out of the motors located near Sportsking Barmalipur (Assembly Constituency Payal) factory?

**Details of the amount released to the beneficiaries under
Shagun Scheme**

***445. (C.U.) 1. Sardar Manwinder Singh Giaspura, M.L.A.**

2. Doctor Sukhwinder Kumar, M.L.A.

3. Sardar Partap Singh Bajwa, M.L.A.

4. Shri Ashwani Kumar Sharma, M.L.A:- Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

- a) the amount of shagun given by the State Government under Shagun Scheme (Ashirvad Scheme) on the marriages of daughters belonging to poor families togetherwith the number of beneficiaries alongwith the time period who got the Shagun after the marriage from October 2021 to date;
- a) the number of beneficiaries who are yet to be given Shagun amount alongwith the reasons for not releasing the amount of shagun scheme in time to all the beneficiaries togetherwith the time by which shagun will be released to them; the details there of ?

To remove high voltage wires passing over the houses of the people

***446. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Power Minister be pleased to state:-

- a) whether there is any plan of the Government to change the direction of high voltage wires passing over the densely populated houses; if so, the time by which this plan will be implemented;
- b) whether it is also a fact that the letters were forwarded to the Department to remove high voltage wires over houses of S.C. families at village Bhikhi; if so, the action taken thereon alongwith the details thereof?

Present status of Sri Guru Hargobind Singh Government Hospital, Doraha

***447. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether work of building of Sri Guru Hargobind Sahib Govt. Hospital being constructed at Doraha has been completed; if so, the time by which the posts are likely to be filled-up therein?

Action taken on the construction of unauthorized colony

***448. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that an unauthorized colony has been carved out on 33 feet road located at Giaspura by the Sarpanch of the village Giaspura, District Ludhiana, on his own land; if so, whether the Government will take any action to stop on going unauthorized construction in the said colony?

To give permission to the students to play after school time in the Government Schools

***450. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Education Minister be pleased to state:-

- (a) whether the students can do practice in their school playgrounds after school time;
- (b) if so, the reasons for not giving permission to the students to play in the evening at the Government schools located at 3B2, Mohali; the details thereof?

Details of Transfer Policy

***451. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Education Minister be pleased to state the transfer policy of the teachers alongwith the number of teachers transferred in the last six months by overlooking the policy; the details thereof?

To construct road from Payal to Bhadewal

***452. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) the date of completion to construct the roads from Payal to Bhadewal, Bahdewal to Maloud and from Rara Sahib to Maloud togetherwith the time by which the construction of the said roads is likely to be completed;
- (b) the action to be taken against the contractor if he fails to construct the said road within stipulated period?

To repair the roads of Bija, Payal, Rara Sahib, Jagedha

***453. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) whether the repair of the roads of Bija, Payal, Rara Sahib and Jagedha is due; if so, the time by which it will be done;
- (b) the time when the aforesaid roads (in kilometers) were repaired togetherwith the details thereof?

Repair of road from Doraha to Rampur

***454. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state that whether there is any proposal under consideration of the Government to repair the road from Doraha to Rampur; if so, by which it is likely to be done?

Construction of Railway Crossing Bridge on Southern By-pass of Doraha

***455. (C.U.) Sardar Manwinder Singh Giaspura, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state the time as to when the work of railway crossing bridge on Southern by-pass passing through Doraha, which is under construction since a long time is likely to be completed?

**To start a bus service from Talwara to Haridwar-via-Kamahi-
Devi Hoshiarpur**

***474. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Transport Minister be pleased to state whether there is any proposal under consideration of the government to start a new bus service from Talwara to Haridwar-via-Kamahi-Devi at Dasuya district Hoshiarpur; if so, the time as to when?

To construct road from Dasuya to Garhshankar

***475. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal under consideration of the government to repair the nearby road from Kandi canal Dasuya to Garhshankar and to put the fencing alongside the Kandi canal; if not, the reasons therefor?

To set-up Small Scale Industry in kandi area of Hoshiarpur

***476. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to set-up any Small Scale Industry in Kandi area of the Assembly Constituency Dasuya district Hoshiarpur; if so, the time as to when?

To construct the Power Houses in Dasuya and Datarpur

***477. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Power Minister be pleased to state whether there is any proposal under consideration of the government to reconstruct the buildings of Power Houses of Dasuya as well as Datarpur Constituencies due to its dilapidated condition and being unsafe; if so, the time as to when ?

**To install Blood Cell Machine at Civil Hospital of Dasuya
Assembly Constituency**

***478. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the government to install a Blood Cell Machine at Civil Hospital of Assembly Constituency Dasuya; if so, the time as to when?

Construction of road from Fatehabad to Chohla Sahib

***480. (C.U.) Sardar Manjinder Singh Lalpura, M.L.A. :-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that Fatehabad-Chohla Sahib road is lying damaged for a long time as a result the passers-by face much difficulties; if so, whether there is any proposal under consideration of the government to construct the said road at the earliest; if so, the time by which it is likely to be done ?

To introduce the traffic rules in the syllabus of schools

***481. (C.U.) Sardar Manjinder Singh Lalpura, M.L.A. :-** Will the Education Minister be pleased to state whether there is any proposal under consideration of the government to introduce the traffic rules in the syllabus of schools; if so, by when ?

To frame a policy to increase in Fees of Schools and Colleges every year

***486. (C.U.) Shri Gurpreet Bassi Gogi, M.L.A.:-** Will the Higher Education Minister be pleased to state whether there is any policy under consideration of the government to fix average charges for the Private Schools and Colleges to increase in fee every year?

Rate reduction policy related to Mining equipment

***488. (C.U.) Shri Gurpreet Bassi Gogi, M.L.A.:-** Will the Mines and Geology Minister be pleased to state whether there is any policy under consideration of the government to reduce the rate of tax relating to mining equipment; if so, the details thereof?

**Regarding agreement with Max Multi-Speciality Hospital,
Mohali and Bathinda**

***490. (C.U.) Shri Dinesh Chadha, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether the agreements were made with MAX Multi-Specialty Hospital, Mohali and Bathinda to collect rent, income and any other tax or fund at the time of allotment of Govt. land to these Hospitals; whether due amount till now is continuously being given to the Government by said Hospitals as per agreements; the details be provided;
- (b) whether detail of fee of P.G.I. regarding various fee of treatment is also listed in the agreement made with aforesaid Hospitals; whether aforesaid Hospital is charging fee from the patients as per P.G.I. rates; the details be provided?

**Action against the company for dilapidated condition of Kurali
Siswan toll road**

***491. (C.U.) Shri Dinesh Chadha, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) whether the Company which is collecting toll on Kurali Siswan Toll road connecting various districts of Doaba, Majha alongwith Ropar with Chandigarh has so far maintained this road as per agreement; if not, the action taken against this Company so far; the details be given;
- (b) the above information regarding all toll roads of Punjab should also be shared?

**Regarding implementation of EPR guidelines of plastic waste
in Punjab**

***492. (C.U.) Shri Dinesh Chadha, M.L.A:-** Will the Science, Technology & Environment Minister be pleased to state whether the companies selling various products in plastic bags are fulfilling their responsibility or not in regard to keep their plastic bags safe as per the "Extended Producer's Responsibilities Guidelines" in the State; the details thereof?

**To formulate Policy to utilize the existing Water Resources
and Forests available in the State for Tourism**

***493. (C.U.) Shri Dinesh Chadha, M.L.A:-** Will the Tourism and Cultural Affairs Minister be pleased to state that whether any policy is being formulated for utilization of existing water resources and forests available in the State for tourism; the details thereof?

To provide facility of bus stand at Boha City

***494. (C.U.) Shri Budh Ram, M.L.A:-** Will the Local Government Minister be pleased to state whether it is a fact that there is not any building of bus stand in Boha City of the Assembly Constituency Budhlada; if so, whether there is any proposal under consideration of the Government to construct bus stand at Boha; if so, the time by which it will be constructed?

To construct a new building of Agriculture Department in Sub-Division Budhlada

***495. (C.U.) Shri Budh Ram, M.L.A.:-** Will the Agriculture Minister be pleased to state whether it is a fact that the office of Agriculture Department is running in a damaged building of Animal Husbandry Department at Sub-Division Budhlada; if so, whether there is any proposal under consideration of the Government to construct a new building for Agriculture Department; if so, the time by which the said building will be constructed?

To drain water from underpass constructed by the Railways

***501. (C.U.) Shrimati Neena Mittal, M.L.A .:-** Will the Local Government Minister be pleased to state the provision of draining the rain water from underpass constructed by Railways; whether it is a fact that the underpass falling in Rajpura always gets water logged during rains; if so, whether the Government will make any arrangements for maintenance and drainage of water after the construction of the underpass by the Railways?

To re-construct the building of Canal Department at Banur

***502. (C.U.) Shrimati Neena Mittal, M.L.A .:-** Will the Water Resources Minister be pleased to state whether it is a fact that the building of Canal Department in Banur is in a dilapidated condition for a long time and any untoward incident may occur here at any time; if so, whether any fund was released during the last period for repairing or re-building the same; if not, whether the Government will arrange to construct a new building here ?

**To construct a new bridge over the drain passing through
village Kaloli**

***503. (C.U.) Shrimati Neena Mittal, M.L.A .:-** Will the Agriculture Minister be pleased to state whether it is a fact that the bridge constructed over Panchidra drain passing through village Kaloli of Rajpura is very old and dilapidated; if so, whether there is any proposal under consideration of the government to construct a new bridge over this drain; if so, the time as to when?

To reconstruct the bridge over the drain of village Ajaibwali

***504. (C.U.) Shrimati Ganieve Kaur Majithia, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that people are facing a grave inconvenience to commute due to the dilapidated bridge constructed over the drain at village Ajaibwali falling on the road from Majitha to village Kathu Nangal- Boparai; if so, whether there is any proposal under consideration of the government to reconstruct the said dilapidated bridge; if so, the time by which the said bridge will be reconstructed, the details thereof ?

**Details of the sanctioned posts in Primary Health Centers and
Community Health Centers of Sub-Division Majitha**

***507. (C.U.) Shrimati Ganieve Kaur Majithia, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether the staff is available as per sanctioned posts in Primary Health Centers of Thariewala, Wadala Viram, Chawinda Devi, Kathu Nangal, Mathewal and Tahli Sahib and Community Health Centre, Majitha falling in Sub-Division Majitha; if so, the details thereof; if the adequate staff is not available; the time by which the staff is likely to be posted hereat?

**Details of upgrading Government Elementary School,
Panjdhera Kalan as Smart School**

***508. (C.U.) Shrimati Ganieve Kaur Majithia, M.L.A.:-** Will the Education Minister be pleased to state:-

- (a) whether any announcement has been made by the State Government to upgrade the Government Elementary School, Panjdhera Kalan, Tehsil Mukerian(District Hoshiarpur) as Smart School;
- (b) whether said school had also been upgraded as smart school earlier by providing funds by NRIs and previous government togetherwith the amount of funds released by the present Government for said school; the details thereof ?

To open the cowshed for stray cattles in Kandi and Bet Area

***509. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state whether there is any proposal under consideration of the government to open any cowshed for stray cattles in Kandi and Bet area; if so, the time as to when ?

**To start the mini public bus service in Kandi Area in the
Assembly Constituency Dasuya**

***510. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Transport Minister be pleased to state whether there is any proposal under consideration of the Government to start the public mini bus Service from Dasuya to Kamahi Devi-via-Hardothala-Passi Kandi-Naknama and from Talwara to Kamahi Devi-via-Waringli waring in Kandi area in the Assembly Constituency Dasuya; if so, the time by which it is likely to be done; if not, the reasons therefor?

To cancel the PEDA's solar lights tender

***513. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the New and Renewable Energy Resources Minister be pleased to state whether there is any proposal under consideration of the government to cancel the tender of solar lights under PEDA; if so, the time as to when?

To set-up sugar mill in the Assembly Constituency Sanour

***514. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to set-up a sugar mill in the Assembly Constituency Sanour; if so, the time as to when?

**To open a Girls College in the Assembly Constituency
Shutrana**

***516. (C.U.) Sardar Kulwant Singh Bazigar, M.L.A. :-** Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the government to open a Girls College in the Assembly Constituency Shutrana; if so, the time as to when?

Details of Government and Private Medical Colleges of the State

***519. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Medical Education and Research Minister be pleased to state:-

- (a) the total number of Government and Private Medical Colleges in the State at present;
- (b) the number of new more Medical Colleges opened or being opened by the incumbent Government, the progress report/ current status thereof be provided in detail;
- (c) the latest status of the Medical College to be opened at Khatkar Kalan, the ancestral village of Shaheed Bhagat Singh ?

Details of recruitments made by the Punjab Public Service Commission from financial year 2022-23 to-date

***520. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Chief Minister be pleased to state the total number of recruitments made by the Punjab Public Service Commission from financial years 2021-22 and 2022-23 to-date alongwith the category-wise details be given?

To give financial assistance to the families of the farmers and farm labourers who committed suicides

***521. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Revenue Minister be pleased to state:-

- (a) the number of farmers and farm labourers who have committed suicides during the financial years 2021-22 and 2022-23 to-date;
- (b) the number of families related with said farmers and farm labourers who have committed suicides to whom the government jobs and financial assistance have been provided , separately; the details be given?

**To complete the construction work of C.H.C. Dehlon, District
Ludhiana**

***523. (C.U.) Sardar Jiwan Singh Sangowal, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether it is a fact that the government had allotted the construction work of 30 bedded hospital at Block Dehlon to Punjab Health Systems Corporation at a cost of Rs 6 crores, in its first phase work worth Rs 3 crores was carried out but due to non-release of funds by the government the work of the second phase worth Rs 3 crores was left incomplete; if so, the time by which the same will be got completed;
- (b) Whether X-ray R.V.G.machines will be provided in the said hospital;
- (c) the time by which the vacant posts of medical officers (General and Specialists) will be filled in the said hospital;
- (d) whether 32 year old building of the Mortuary in the said hospital will be re-constructed?

Action against the contractor for constructing defective road

***527. (C.U.) Sardar Karambir Singh, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the road leading from Dasuya to Hazipur and Talwara which was constructed some time ago, has now got damaged; if so, whether there is any proposal to investigate the same by the government against the concerned contractor?

To re-start D.C.M Engineering Products Asron

***528.(C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Labour Minister be pleased to state:-

- (a) the detail of the rules under which permission was granted to shut down D.C.M Engineering Products, Asron district Shaheed Bhagat Singh Nagar, which was an important industry to provide employment in Ropar and S.B.S Nagar; whether concerned Labour Laws were complied with;
- (b) the policy framed as per rules regarding the future and dues of the workers working at the time of closure;
- (c) whether any planning is being made to restart the said industry now; the details be provided ?

**Details of posts of S.D.Os, J.Es and Linemen of Electricity
Board in the Assembly Constituency Dharamkot**

***530. (C.U.) Sardar Devinderjit Singh Laddi Dhos, M.L.A.:-** Will the Power Minister be pleased to state the number of sanctioned posts and the number of vacant posts of S.D.Os, J.Es, and Linemen of Electricity Board in the Assembly Constituency Dharamkot togetherwith the time by which the said vacant posts will be filled-up?

**To set-up food processing unit in the Assembly Constituency
Dharamkot**

***531. (C.U.) Sardar Devinderjit Singh Laddi Dhos, M.L.A.:-** Will the Food Processing Minister be pleased to state whether the government proposes to set-up food processing unit in the Assembly Constituency Dharamkot; if so, the time by which the same will be set-up?

To increase the bed capacity of De-addiction Centre, Janer

***533. (C.U.) Sardar Devinderjit Singh Laddi Dhos, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the government to increase bed capacity of De-addiction Centre, Janer; if so, the time by which it will be increased?

**To increase public bus routes in the Assembly Constituency
Dharamkot**

***534. (C.U.) Sardar Devinderjit Singh Laddi Dhos, M.L.A.:-** Will the Transport Minister be pleased to state the number of routes on which the public buses are plying in the Assembly Constituency Dharamkot and whether the government intends to increase said routes; if so, the time as to when?

**Details of vacant posts in senior secondary schools of the
Assembly Constituency Khemkaran**

***536. (C.U.) Sardar Sarwan Singh Dhun, M.L.A.:-** Will the Education Minister be pleased to state the number of posts of lecturers, head masters and principals which are lying vacant in the senior secondary schools of Assembly Constituency Khemkaran togetherwith the time by which the said vacant posts will be filled-up?

**To construct concrete water channels to supply canal water to
the fields in the Assembly Constituency Khemkaran**

***537. (C.U.) Sadar Sarvan Singh Dhun, M.L.A. :-** Will the Water Resources Minister be pleased to state whether the Government proposes to reconstruct concrete water channels to supply canal water to the fields in Assembly Constituency khemkaran; if so, the tme as to when?

**To upgrade Civil Hospital, Khemkaran as Multispeciality
Hospital**

***539. (C.U.) Sardar Sarvan Singh Dhun, M.L.A :-** Will the Health and Family Welfare Minister be pleased to state whether government proposes to upgrade Civil Hospital, Khemkaran as Multispeciality Hospital, if so, the time by which it will be done?

**To set-up food processing unit in the Assembly Constituency
Khemkaran**

***540. (C.U.) Sardar Sarvan Singh Dhun, M.L.A :-** Will the Chief Minister be pleased to state whether the government proposes to set up food processing unit in the Assembly Constituency Khemkaran ; if so, the time by which it will be done?

Drainage of water by laying down the pipes for the whole fields through STP plants in Jagraon.

***541. (C.U.) Shrimati Sarvjit Kaur Manuke, M.L.A :-** Will the Soil and Water Conservation Minister be pleased to state:-

- (a) whether it is a fact that pipes for the fields were laid down in September 2020 by the Soil Conservation Department in STP plant in Jagron;
- (b) whether the entire work in said plant has been completed;
- (c) whether the drainage of water has been provided to all fields; if so, the details be provided about the numbers of fields to which the drainage of water has been provided; if not, the reasons therefor and whether there is any proposal under consideration of the government to take due action against the of officers for committing negligence in said work, the details be provided?

To carry out repair of two roads of Faridkot City

***542. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A :-** Will the Local Government Minister be pleased to state whether it is a fact that two roads i.e from Kamiana chowk to Seddonpur chowk and Ghanta Ghar to Seddonpur chowk in Assembly Constituency Faridkot are in very dilapidated condition and repair is due for these roads ; if so, whether there is any proposal under consideration of the government to carry out the repair of these roads ; if so, the time as to when ?

To use the sheds constructed by the previous government

***543. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A :-** Will the Local Government Minister be pleased to state whether it is a fact that sheds were constructed by the previous government on Aara Road and in the garden at the back of the government quarters in Assembly Constituency Faridkot and which are not being used by the Nagar Council, Faridkot, so far, if so, the time by which Nagar council faridkot will start making use of these sheds?

To install interlock tiles in the streets of Faridkot

***544. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A:-** Will the Local Government Minister be pleased to state whether it is a fact that sewerage work is going on in the Faridkot city for the last 4-5 years and the work of installation of interlock tiles in the streets has been left incompleated by the Sewerage Board after laying sewerage; if so, the number of the streets in which interlock tiles have been installed alongwith the time by which the interlock tiles will be installed in the remaining streets; the details thereof?

**To construct Bazigar Basti Road and Jahaaj Ground Wali road
falling in limits of Nagar Council**

***546. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Local Government Minister be pleased to state whether the two roads i.e. Bazigar Basti Road and Jahaaj Ground Wali road falling under the limits of Nagar Council in Assembly Constituency Faridkot have not been constructed/left incompleated for a long time after laying down the sewerage; if so, the time by which the these roads will be got constructed by the Govt.?

To allot fund for Medical College of Faridkot

***547. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Medical Education and Research Minister be pleased to state whether it is a fact that the funds of about Rs. 6 crore is required for infrastructure development of medical college of Faridkot; if so, the time by which the said funds will be released by the government?

**To set-up an industrial park at Assembly Constituency,
Faridkot**

***548. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that there is no industrial park in Assembly Constituency Faridkot and a sugar mill which was operating at Faridkot-Kotkapura road has been closed in past; if so, whether the government proposes to setup an industrial park hereat or to restart the said mill; if so, the time as to when?

To allot water works of villages to a government department

***549. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state whether it is a fact that some water works in the villages have been allotted to Rural Development Committees or Panchayats and maintenance and collection of bills regarding the same are vested in these Committees which does the maintenance of the same; whether there is any proposal under consideration of the government to hand over these water works to Government Department; if so, the time as to when?

To widen the bridge near Langiana Drain

***551. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Public Works (B& R) Minister be pleased to state whether Langiana drain crosses Faridkot-Kotkapura road, nearby Delhi International School in Assembly Constituency Faridkot and a narrow bridge is situated thereat; whether there is any proposal under consideration of the government to widen this bridge; if so, the time as to when?

Construction of Treasury Block of Mini Secretariat, Faridkot

***552. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Public Works (B& R) Minister be pleased to state whether it is a fact that Mini Secretariat at Faridkot was constructed in 1988 and a block which was known as Treasury Block has not been yet constructed thereat; if so, the time by which the Treasury Block will be constructed by the government?

To repair the internal roads in Faridkot

***553. Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Public Works (B& R) Minister be pleased to state whether it is a fact that the condition of internal roads in Darbar Ganj Rest house, Faridkot is quite dilapidated and work pertaining to these roads were carried out last 8 to 10 years ago; if so, whether there is any proposal under consideration of the government to get the said roads repaired; if so, the time as to when?

**To construct a Bypass nearby Ghanta Ghar chowk of City
Ferozepur**

***554. (C.U.) Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Public Works (B& R) Minister be pleased to state whether it is a fact that due to the heavy traffic in city Ferozepur, there is always situation of traffic chaos in Ghanta Ghar Chowk; if so, whether there is any proposal under consideration of the Government to construct a by pass on the banks of drain crossing Ferozepur road along Sirhind feeders/Rajasthan feeders from Faridkot-Talwandi road; if so, the time as to when?

Details of Co-Generation Plant to be installed in the sugar mills

***556. (C.U.) Smt. Inderjit Kaur Mann, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) the present status of Co-Generation Plant installed in the sugar mills during the previous governments togetherwith the name of companies to which these plants have been allotted;
- (b) whether the government has taken any action against those companies which could not run this plant;
- (c) the benefit or loss occurred to Co-operative Sugar Mills for setting up these plants?

To carry out the special repair of Bholath-Nadala-Subhanpur roads

***559. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the process of carrying out the special repair of Bholath-Nadala-Subhanpur and Nadala Dhilwan roads is under consideration of the department; if so, the time by which the repair will be accomplished and if not, the reasons therefor?

To discontinue the process of outsourcing of Jobs

***561. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Education Minister be pleased to state whether it is a fact that process of outsourcing of jobs will be discontinued as promised by the government; if so, the reasons for making recruitments of 728 new outsourced jobs in Education Department?

Details of Government College Ladhupur (Gurdaspur)

***563. (C.U.) Sardar Partap Singh Bajwa, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- (a) the total number of the students studying in the Government College Ladhupur, district Gurdaspur alongwith the names of the various subjects which are being taught in the said college;
- (b) the total number of sanctioned posts in this college and the number of posts filled-up alongwith the number of posts which are lying vacant out of the same; the details be given;
- (c) the amount of grant released by the government to-date for the infrastructure required for the said college alongwith the amount of the outstanding grant and the time by which the outstanding grant will be released; the details be given?

Details of petrol pumps being run inside the jails of State

***564. (C.U.) 1. Sardar Partap Singh Bajwa, M.L.A**

2. Sardar Sukhbinder Singh Sarkaria, M.L.A

3. Sardar Sukhjinder Singh Randhawa, M.L.A :-

Will the Chief Minister be pleased to state:-

- (a) the names of Jails of the State in which the petrol pumps are being run by the Jail Department togetherwith the present status and number of the same and the time by which the plan to run the petrol pump from inside the jails was approved togetherwith the year in which the expenditure to be incurred on the same was sanctioned; the details be given;
- (b) the names of concerned departments and dates on which the required N.O.Cs were obtained to run these petrol pumps, separately;
- (c) the amount of fees deposited with the concerned departments, separately, in order to get required N.O.Cs or the details also be given with regard to the due fee amount waived off by any department and the date on which the same was so waived off?

To re-formulate drug De-addiction Policy

***565. (C.U.) Shri Amit Rattan Kotfatta, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether the Drug De-Addiction Policy of the government proposes to give approval and exemption with regard to available plant based drug in limited quantity to drug addicts as per the sale of drugs controlled by the government; if not, the plan through which the government intends to check the use of drug in the State and whether there is proposal of the government to formulate Drug De-addiction policy?

**Details of action taken on State of Ground Water Report
2021-22**

***566. (C.U.) Shri Amit Rattan Kotfatta, M.L.A:-** Will the Water Supply and Sanitation Minister be pleased to whether any action has so far been taken by the government on the State of Ground Water Report 2020-21 by the Central Ground Water Board Wherein Punjab has been marked as worst affected State with 29% wells unfit for drinking water; if not, whether there is any proposal under consideration of the government to find out a solution of this problem?

To formulate policy regarding setting up of electronic charging station in the State

***567.(C.U.) Shri Amit Rattan Kotfatta, M.L.A:-** Will the New and Renewable Energy Minister be pleased to state whether there is any plan of the Government to set-up electronic charging station in the State, due to which people could be encouraged for setting up electric charging station and employment could generate in the State; if so, the details thereof and if not, the time by which such plan/policy will be formulated?

To formulate special policy to provide employment to disabled persons

***568. (C.U.) Shri Amit Rattan Kotfatta, M.L.A:-** Will the Social Security Minister be pleased to state whether there is any special policy of the government to provide data regarding disabled persons to generate/provide employment to the same, the details be given; if not, whether there is any proposal under consideration of the government to formulate such policy; if so, the time as to when?

To formulate policy for providing health facilities to disabled persons

***569. (C.U.) Shri Amit Rattan Kotfatta, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether there is any special policy of government to provide health facilities to disabled persons; the details be provided; if not, whether there is any proposal under consideration of the government to formulate such policy and whether any facilities have been provided to disabled persons in Mohalla Clinics being run by the Govt. besides this?

**To re-start the discontinued bus routes of districts Gurdaspur
and Pathankot**

***571. (C.U.) Shrimati Aruna Chaudhary, M.L.A.:-** Will the Transport Minister be pleased to state:-

- (a) whether it is a fact that the following Bus Routes have been discontinued by the present government in Districts Gurdaspur and Pathankot;
1. Pathankot to Haridwar via Dinanagar;
 2. Marana to Chandigarh via Haibat Pindi and Pathankot;
 3. Mini Bus Route from Dinanagar to Purana Shala and vice versa;
- (b) if the reply to part (a) above be in the affirmative, the reasons therefor alongwith whether there is any proposal under consideration of the government to re-start these bus routes; if so, the time as to when?

To construct bus stand at Dinanagar

***572. (C.U.) Shrimati Aruna Chaudhary, M.L.A.:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that the Government has already given approval for the construction of a New Bus Stand at Dinanagar; if so, the estimated cost of the Project;
- (b) the time by which the work of above bus stand is likely to be started alongwith the estimated time for completing the same?

To prevent road accidents in Punjab

***573. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Chief Minister be pleased to state the efforts being made by the government to prevent deaths occurring due to road accidents in the State?

To restart the closed Sheron Sugar Mill of Tarntaran

***575. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that Sheron Sugar Mill is closed since many years in Tarntaran district, due to which the farmers have to lift sugarcane to far off places; if so, whether there is any proposal of the government to restart this Mill; if so, the time as to when?

**To give employment to the youth of the Assembly
Constituency Tarntaran**

***576. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to set up any industry in the Assembly Constituency Tarntaran so as to provide employment to the youth which adjoins the border of Pakistan; if so, the time as to when ?

To brick line the Kasur Drain passing through Tarntaran

***577. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that Kasur Drain which run through the city has not only become a hub of diseases but also leading to ugliness for the area and an estimate of Rs. 11.87 crore for this project has been prepared for desilting and brick lining the sides of the same; if so, the time by which part of the drain passing through city is likely to be bricklined?

**Details of vacant posts in District Hospital and Community
Health Centre Rasel of Tarntaran**

***578. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that one anaesthetic, paediatrician, a forensic medical expert, two gynaecologists and nine General Medical Officers posts are vacant in district hospital and two posts of General Medical Officer are vacant in Community Health Centre Rasel of Assembly Constituency Tarntaran; if so, the time by which the government will fill up these posts?

**To beautify the passage and market surround of Sri Darbar
Sahib**

***579. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the government to beautify the surrounding and markets leading to Sri Darbar Sahib at Tarntaran; if so, the time as to when?

To seize the properties of drug traffickers

***580. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to seize the properties of drug traffickers permanently?

To regularize the unauthorized colonies

***582.(C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Housing and Urban Development Minister be pleased to state whether there is any proposal of the government to regularize the unauthorized colonies in the State and steps being taken by the government to check the development of these unauthorized colonies in future ?

To impart knowledge of Moral Education to the students in the schools

***583. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Education Minister be pleased to state whether there is any proposal under consideration of the government to include Moral Education also beside the other syllabus of children/students?

To make the rain harvesting plant installation mandatory while passing the maps of governmental and non-governmental buildings

***584. (C.U.) Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to make rain harvesting plants set-up mandatory for recharging the underground water while passing the maps of all government/non-governmental buildings keeping in view the depleting level of underground water; the details be provided?

To extend the Bhogpur Sugar Mill

***585. (C.U.) Sardar Jasvir Singh Raja Gill, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to extend the Bhogpur Sugar Mill; if so, as to when?

To open a skilled centre in Ludhiana South

***587. (C.U.) Smt. Rajinder Pal Kaur, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to open a skilled centre for imparting vocational training to the children in the Assembly Constituency Ludhiana (South); if so, as to when?

Details of the Master Plan of Nagar Panchayat Gharuan

***589.(C.U.) Doctor Charanjit Singh, M.L.A:-** Will the Housing and Urban Development Minister be pleased to state as to when the master plan of Nagar Panchayat, Gharuan will be chalked out; whether the government proposes to conduct zoning of Nagar Panchayat, Gharuan on the pattern of Municipal Corporations; if so, as to when; the details be provided?

To construct a Trauma Centre in Civil Hospital Morinda

***592.(C.U.) Doctor Charanjit Singh, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether the government proposes to construct a Trauma Centre in Civil Hospital, Morinda; if so, the time by which requisite funds regarding the same are likely to be released?

Details of G.P. Fund of the employees under Old Pension Scheme

***593. (C.U.) Doctor Charanjit Singh, M.L.A:-** Will the Finance Minister be pleased to state:-

- (a) the time as to when the G.P.F deduction of the employees will start under Old Pension Scheme implemented for the government employees recruited after the year 2004;
- (b) whether the government proposes to transfer the amount deposited in N.P.S. of these employees into G.P.F. or not; the details be provided;
- (c) whether the new employees recruited after issuing date of notification of Old Pension Scheme are also being covered under Old Pension Scheme or the said employees are being covered under N.P.S. Scheme; the details be provided?

To conduct complete investigation of the project named "Palm Street" during the year 2018-19

***595. (C.U.) Shri Budh Ram, M.L.A.:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that many "Palm" trees were planted on Railway road under a project named "Palm Street" during the year 2018-19 in Budhlada City but only 2 or 3 palm trees are alive, remaining trees are dead and beautification of the roads for this project is also lying incomplete and sub-standard material has also been used on the railway road;
- (b) if so, whether the Govt. will conduct complete investigation of the same and will fix the responsibility of the officers?

To construct the boundary wall of Government Secondary School (Girls) at Boha City of Assembly Constituency, Budhlada

***596. (C.U.) Shri Budh Ram, M.L.A.:-** Will the Education Minister be pleased to state whether it is a fact that one acre and seven marlas land had been donated by Seth Mauli Ram for Government Secondary School (Girls) at Boha City of Assembly Constituency, Budhlada; if so, the time by which the boundary wall of the same will be constructed by the department after identifying this land?

**To release the grant for Guru Teg Bahadur Stadium of
Budhlada**

***598. (C.U.) Shri Budh Ram, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state whether it is a fact that Guru Teg Bahadur Stadium which has been constructed in Budhlada City is in dilapidated condition; if so, whether Government will release any special grant for the renovation of said stadium; if so, the time as to when?

To appoint the auxiliary staff at Government Hospital, Bereta

***599. (C.U.) Shri Budh Ram, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that a "Lady Doctor" has joined at Bereta for the delivery of women but due to lack of auxiliary staff work is not being done properly thereat; if so, whether Government will appoint the auxiliary staff (staff nurse, grade IV, anaesthesia) at Government Hospital, Bereta; if so, the time as to when?

**To construct road from Jatava Kaichian to Nathehe
constructed under Pradhan Mantri Sadak Yojana**

***602. (C.U.) Sardar Gurpreet Singh Banawali, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the road from Jatava Kaichian (Assembly Constituency, Sardulgarh, District-Mansa) to Nathehe constructed under Pradhan Mantri Sadak Yojana is in quite dilapidated condition; if so, whether there is any proposal under consideration of the Government to reconstruct the same; if so, the time as to when?

To reduce/abolish the period of 20 years for N.O.C

***603. (C.U.) Sardar Gurpreet Singh Banawali, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that concrete water channels in the State especially in Sardulgarh, Assembly Constituency have got damaged prematurely and N.O.C of the same is not given by the concerned department; if so, whether there is any proposal under consideration of the Government to reduce or abolish the period of 20 years for N.O.C; if so, the time as to when?

**To immediately release 90% amount given by the government
to repair the water channels**

***604. (C.U.) Sardar Gurpreet Singh Banawali, M.L.A.:-** Will the Water Resources Minister be pleased to state:-

- (a) whether it is a fact that 10% of amount has been given by the farmers to the Government for the repair of water channels which have been constructed to provide water for irrigation to the farmers in the State and rest 90% of the amount is to be released by the Government; if so, whether there is any proposal under consideration of the government to release the amount immediately to be provided by the government; if so, the details thereof;
- (b) the number of farmers out of the farmers mentioned in part (a) above alongwith the amount so deposited by them, the details be given?

**To supply potable canal water to people of the Assembly
Constituency, Sardulgarh**

***605. (C.U.) Sardar Gurpreet Singh Banawali, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state:-

- (a) whether it is a fact that underground water is being supplied to the people through tubewells of water works of Assembly Constituency, Sardulgarh which is not worth drinking;
- (b) whether the tubewell water being supplied mentioned in above said part (a) is being provided after testing the same; if not, the reasons therefor and whether there is any proposal under consideration of the government to connect the constituency with the canal water; if so, the time as to when ?

**To frame the transport policy to protect the interests of
transporters**

***606. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A.:-** Will the Transport Minister be pleased to state:-

- (a) whether the government has constituted any high level committee to frame the transport policy; if so, the names of the members included therein;
- (b) the time by which the said policy will be framed and by when the same will be implemented; the details thereof ?

To build the Government College at Zirakpur City

***608. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the government to build a Government College at Zirakpur City; if so, as to when?

To re-establish the glory of Kali bein

***609.(C.U.) Rana Inder Partap Singh , M.L.A:-** Will the Water Resources Minister be pleased to state the steps being taken or proposed to be taken regarding restoring the glory of the "Kali bein" as per its existing condition; the details thereof ?

**To rehabilitate the residents displaced from Latifpura
(Jalandhar)**

***611.(C.U.) Sardar Sukhpal Singh Khaira, M.L.A:-** Will the Local Government Minister be pleased to state whether there is a plan under consideration of the government regarding rehabilitation of the dwellers displaced from Latifpura (Jalandhar); if so, the time by which the said process will be completed; the details thereof ?

To four lane the roads connecting Fazilka with other cities

***613. (C.U.) Shri Narinder Pal Singh Sawna, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the government to four lane the roads such as Fazilka to Ferozepur , Fazilka to Malout and Fazilka to Abohar connecting Fazilka with other districts/cities; if so, as to when?

Posting of R.T.O. in District Fazilka

***614. (C.U.) Shri Narinder Pal Singh Sawna, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that R.T.O. has not been yet posted in district Fazilka ; if so, the time by which the R.T.O. will be posted thereat?

**To appoint a coach for training of children at Government
Multi-Purpose Stadium of Fazilka**

***615. (C.U.) Shri Narinder Pal Singh Sawna, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state whether it is a fact that there is no coach deputed to train the children in Government Multi- Purpose Stadium at Fazilka; if so, the time by which the coach will be permanently deputed thereat ?

To generate electricity from waste of Co-operative Sugar Mill

***616. (C.U.) Sh. Narinderpal Singh Sawna, M.L.A.:-** Will the Chief Minister be pleased to state:-

- a) whether the Plant is working properly which was installed by the previous Government to generate the electricity from waste of Co-operative Sugar Mill at Fazilka;
- b) if the reply above be in the affirmative, the units of electricity being generated from said plant; the details thereof?

**To start Master Courses at M.R Government College of
Assembly Constituency Fazilka**

***617. (C.U.) Sh. Narinderpal Singh Sawna, M.L.A. :-** Will the Higher Education Minister be pleased to state whether it is a fact that there are only 2-3 graduate degree courses in M.R Government College at Assembly Constituency Fazilka; if so, whether the government will start Master Courses here alongwith other courses; if so, the time as to when?

To set-up Trauma Center at Zirakpur

***618. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether the government will consider on the proposal to set-up a Trauma Center at Zirakpur; if so, the time as to when?

To construct a gateway of Punjab at Village Jharmari

***619. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A. :-** Will the Public Works (B & R) Minister be pleased to state whether the government will consider on the proposal to construct a Gateway of Punjab at Village Jharmari situated on the border of Haryana and Punjab; if so, the time by which the requisite action will be started on it ?

**Construction of causeway from Derabassi to Village Bakarpur
to Shatabgarh**

***621. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A. :-** Will the Agriculture Minister be pleased to state whether the government will consider to construct a causeway from Derabassi to village Bakarpur to Shatabgarh for light vehicle to solve traffic problem of Derabassi and Zirakpur; if so, the time by which the requisite action would be started in this regard; the details thereof ?

**To make good the shortage of staff in Municipal Councils/
Municipal Panchayats falling in Assembly Constituency, Derabassi**

***622. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A .:-** Will the Local Government Minister be pleased to state the category-wise number of shortage of staff separately, in Municipal Councils/ Municipal Panchayats falling in Assembly constituency Derabassi alongwith the time by which the government will make good the shortage of staff; the details thereof ?

To fix the Minimum Support Price of Potatoes

***623. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A .:-** Will the Agriculture Minister be pleased to state whether the government will consider to fix the Minimum Support Price of potatoes crop to protect the interest of farmers; if so, the time by which the requisite action would be started in this regard ?

To Takeover the colleges of Assembly Constituency Bholath

***624. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A .:-** Will the Higher Education Minister be pleased to state whether it is a fact that the process of taking over of colleges i.e. Sant Prem Singh Commerce Khalsa College Begowal Assembly Constituency Bholath, Public College Samana, Guru Teg Bahadur College Bhawanigarh (Sangrur) and B.D Arya College Jalandhar is under consideration of the government; if so, the details thereof alongwith the time by which its process will be completed ?

To enhance the honorarium of Chowkidars of the State

***625. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Revenue and Rehabilitation Minister be pleased to state:-

- (a) whether it is a fact that process of enhancing the honorarium of chowkidars of the State is under consideration of the government ;
- (b) if so, the details thereof alongwith the time by which this process will be completed ?

To re-carpet the road from Lehra to Moonak

***626. (C.U.) Shri Barinder Kumar Goyal, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) whether it is a fact that the drains near the culvert on the road from Lehra to Moonak and the bridges of distributory at Balura is only 10 feet wide and there are bends due to which there is fear of any untoward incident;
- (b) whether it is also a fact that the road from Lehra to Moonak has turned quite dilapidated; the traffic on this road keep moving while going from Hariyana to Sunam;
- (c) if the reply to part (a) and (b) above be in the affirmative, then whether there is any proposal under consideration of the government to recarpet the said road and widen the bridges; if so, the time as to when?

To enlarge the Grain Market of Lehragaga

***627. (C.U.) Shri Barinder Kumar Goyal, M.L.A.:-** Will the Agriculture Minister be pleased to state whether it is a fact that the grain market of Lehragaga is very small; if so, whether there is any proposal under consideration of the government to enlarge the said mandi and to shift the said mandi in an open area on the outskirts of city; if so, the time as to when?

**To get the road repaired from Village Khanauri to Thaske of
Assembly Consituency Lehragaga**

***629. (C.U.) Shri Barinder Kumar Goyal, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) whether it is a fact that the condition of road along the Bhakra Canal from village Khanauri to Thaske in Assembly Constituency Lehragaga is quite dilapidated and its level is exactly the same as of canal;
- (b) whether it is also a fact that there is no railing or wall between the Bhakra Canal and the road, due to which the oncoming vehicles fall directly into the canal;
- (c) if the reply to part (a) and (b) above be in the affirmative that keeping in view the mishappenings that occur, whether there is any proposal under consideration of the government to repair the said road and to install railings between the Bhakra Canal and the road; if so, the time as to when?

**Details of roads repaired in Jagraon under Punjab Mandi
Board Special Repair Project**

***630. (C.U.) Shrimati Sarvjit Kaur Manuke, M.L.A:-** Will the Agriculture Minister be pleased to state:-

- (a) the number of roads repaired in Jagraon under Punjab Mandi Board special repair project;
- (b) the number of link roads in Jagraon which have been approved for reconstruction and widening under the said project;
- (c) the number of link roads repaired out of the same togetherwith the number of roads work of which is in progress; the details be provided?

**Recarpeting/Upgradation of Bridges Bardeke, Dalla, Malak
falling in Assembly Constituency Jagraon**

***631.(C.U.) Shrimati Sarvjit Kaur Manuke, M.L.A:-** Will the Agriculture Minister be pleased to state whether it is a fact that the condition of bridge Bardeke, Dalla and Malak falling in Assembly Constituency Jagraon has become quite dilapidated; if so, whether there is any proposal under consideration of the Government to recarpet or to upgrade the said bridges; if so, the time as to when?

**To fill the vacant posts of teaching faculty at Government
College Bholath**

***632.(C.U.) Sardar Sukhpal Singh Khaira, M.L.A:-** Will the Higher Education Minister be pleased to state whether the process of filling up the vacant sanctioned 11 posts of teaching faculty at Government College Bholath is under consideration of the government; if so, the time by which the said process is likely to be completed; if not, the reasons therefor?

**To develop Sadaki/Sulemanki Border as touristsit destination in
Fazilka**

***633. (C.U.) Sardar Narinderpal Singh Sawna, M.L.A:-** Will the Tourism and Cultural Affairs Minister be pleased to state whether it is a fact that a flag off ceremony is held at Sadaki/Sulemenki Border in Fazilka which is visited by the tourists also but it is not yet developed as a tourist destination; if so, whether the government has any proposal to develop this Sadaki/Sulemanki Border as a tourist destination; if so, the time as to when the work there on is likely to be started?

To set-up a micro unit of food processing in Fazilka

***634. (C.U.) Sardar Narinderpal Singh Sawna, M.L.A:-** Will the Chief Minister be pleased to state whether it is a fact that Assembly Constituency Fazilka being a border area has very less industry; if so, whether there is any proposal of the government to set up a focal point and a micro unit of food processing hereat to boost industry in Fazilka; if so, the time by which the work thereon is likely to be started?

To construct cricket stadium at Fazilka

***635. (C.U.) Sardar Narinderpal Singh Sawna, M.L.A:-** Will the Sports and Youth Services Minister be pleased to state whether it is a fact that there is no cricket ground in Assembly Constituency Fazilka; if so, whether there is any proposal of the government to construct a cricket stadium in Fazilka if so, the time as to when?

To provide Public A.C bus service facility from Fazilka to Chandigarh and New Delhi

***636. (C.U.) Sardar Narinderpal Singh Sawna, M.L.A:-** Will the Transport Minister be pleased to state as to whether it is a fact that there is no public A.C Volvo bus service from Assembly Constituency Fazilka to Chandigarh and New Delhi; if so, whether there is any proposal under consideration of the government to start public A.C Volvo buses from Fazilka to Chandigarh and Delhi; if so, the time as to when?

**To provide Fire Brigade and requisite staff at Handesra Town
of Assembly Constituency Dera Bassi**

***637.(C.U.) Sardar Kuljit Singh Randhawa, M.L.A.:-** Will the Local Government Minister be pleased to state the time by which the fire brigade and requisite staff will be provided at Handesra Town of Assembly Constituency Dera Bassi?

**To provide ambulance services at Handesra town of Assembly
Constituency Dera Bassi**

***638. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A .:-** Will the Health and Family Welfare Minister be pleased to state the time by which the ambulance services will be provided at Handesra town falling under Assembly Constituency Dera Bassi?

To start Bus Service for the Villages of Dera Bassi

***639. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A .:-** Will the Transport Minister be pleased to state whether it is a fact that there is no Public Bus Service facility for the villages i.e. village Amb-Chappa, Jandoli, and Tardak etc. falling under Assembly Constituency Dera Bassi; if so, the time by which the Public Bus-Service will be started for these villages?

To re-carpet the causeway Road from Kakrali to Sanauli

***640. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A .:-** Will the Public Works (B & R) Minister be pleased to state the time by which the re-carpeting of causeway road from Kakrali to Sanauli will be completed ?

To prepare new loan limits in Co-operative Societies

***642. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Chief Minister be pleased to state:-

- (a) whether it is a fact that new loan limits are not being prepared in Co-operative Societies and loan limits are not being transferred to the successors of members who have since expired; if so, the reasons therefor and whether there is any proposal under consideration of the government to prepare new loan limits; if so, the details thereof;
- (b) if the loans mentioned in part (a) above is being prepared, whether the farmers are being made aware of the same, the details be provided?

To restart Thati Bhai and Sekha Hospital

***643. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Health & Family Welfare Minister be pleased to state whether it is a fact that building of Thati Bhai and Sekha Hospital which is extended in 7 acres has become old due to its non-utilization since the last 50 years; if so, whether there is any proposal under consideration of the Govt. to restart the said hospital or to use the land for other purpose; if so, the details thereof?

**To supply canal water up to the tail ends in Assembly
Constituency Baghapurana**

***644. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Water Resources Minister be pleased to state:-

- (a) the reasons for the supply of canal water not reaching up to the tail ends and for the dilapidated condition of distributaries and water channels in Assembly Constituency Baghapurana;
- (b) whether there is any proposal under consideration of the Govt. to repair the water channels & distributaries mentioned aforesaid and to supply the water at the tail ends; if so, the time as to when?

To frame rules for immigration agents

***645. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Chief Minister be pleased to state:-

- (a) whether any rules have been prescribed for Immigration Agents working in the State; if so, the details thereof and if not, the reasons therefor;
- (b) the action taken against the violators for violating the rules; the details be provided?

**To frame rules with regard to purchase of material from the
govt. for public works**

***647. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Rural Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the government to frame rules with regard to purchase of material from the government to be used for government construction works like roads, buildings and works got accomplished after receiving other direct grants in the State; if so, the details thereof?

To construct college at Assembly Constituency Baghapurana

***648.(C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Higher Education Minister be pleased to state whether it is a fact that a family of village Nathuwal of Assembly Constituency Baghapurana had given 14 acre of their private land to Panjab University in year 2009-10 for the purpose of constructing a college, but after that no work was started on it till now; if so, whether the government is contemplating to provide any educational, medical facility etc. on that place; if so, the details thereof?

To formulate plan for trade investment in the State for NRI's of Punjab

***649. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Industries & Commerce Minister be pleased to state:-

- (a) whether the government is formulating any plan for Punjabi N.R.I's who are interested for trading in Punjab, so that they can be motivated; if so, the details thereof, and if not, whether there is proposal to make any plan in future;
- (b) whether there is any proposal under consideration of the govt. to start any Single Window System in view to provide facility of trade investment to aforesaid Punjabi N.R.I's in the state, if so, the time as to when?

To motivate the people of the State for making investment in own country

***651. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Industries & Commerce Minister be pleased to state:-

- (a) whether it is a fact that residents of the State start living abroad after Securing loans etc. from the banks;
- (b) whether it is also a fact that artists from the entertainment industry are also investing in foreign countries after earning money from their own country;
- (c) if reply to part(a) and (b) be in the affirmative, whether any efforts are being made by the govt. to motivate the people of the State for making investment in our own country/State; the details be provided?

Details of works of projects accomplished in Education Field

***652.(C.U.) Shri Amrinder Singh Raja Warring, M.L.A:-** Will the Education Minister be pleased to state the details of the projects related with the field of Education for which the works have been accomplished in the current financial year alongwith the names of project for which the works have been done less than 20%; details be provided?

Details of recruitment of Teachers during the current financial year

***653.(C.U.) Shri Amrinder Singh Raja Warring, M.L.A:-** Will the Education Minister be pleased to state the number of posts of the teachers for which the recruitment process was initiated after issuing the advertisement during the current financial year and the number of recruitments so made?

**To provide electricity connection in Industrial Focal Point
Abohar**

***655. (C.U.) Shri Sandeep Jakhar, M.L.A.:-** Will the Power Minister be pleased to state:-

- (a) whether it is a fact that electricity connections have not been provided in industrial focal point Abohar since last one year;
- (b) if so, the reasons therefor and whether the government will consider on any proposal to provide electricity connection in time bound manner ?

Details of drains of Assembly Constituency Jalalabad

***658. (C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A .:-** Will the Water Resources Minister be pleased to state:-

- (a) the total number of drains passing through Assembly Constituency Jalalabad;
- (b) whether the digging of these drains is as per the design of government and whether both sides of drains are without encroachments;
- (c) if encroachments have been made, the time as to when the encroachments will be removed by demarcation of the same ?

**Details of historical buildings in Municipal Council of
Assembly Constituency Jalalabad(West)**

***659. (C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A .:-** Will the Tourism and Cultural Affairs Minister be pleased to state:-

- (a) the total number of historical buildings in the Municipal Council of Assembly Constituency Jalalabad (West) district Fazilka;
- (b) whether Rani Gate is also a historical building; the details thereof ?

Details of colonies of Municipal Council Jalalabad (West)

***660.(C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A .:-** Will the Local Government Minister be pleased to state:-

- (a) the total number of colonies falling under Municipal Council Jalalabad (West) of District Fazilka;
- (b) whether these colonies are legally approved by the government; if not, the action being taken by the government against these colonies ?

To enhance the capacity of beds in Civil Hospital Jalalabad (West)

***661. (C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A .:-** Will the Health and Family Welfare Minister be pleased to state:-

- (a) the capacity of beds in Civil Hospital Jalalabad (West);
- (b) whether it is a fact that capacity of beds has been reduced from 50 beds to 24 beds; if so, whether there is any proposal under consideration of the government to enhance the capacity of beds of this hospital upto 50 or 100; if so, the time by which it is likely to be done?

**To strengthen the berms of canals falling under Assembly
Constituency Jalalabad (West) after demarcation**

***662. (C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A .:-** Will the Water Resources Minister be pleased to state whether there is any proposal under consideration of the government to strengthen the berms of canals falling under district Fazilka of Assembly Constituency Jalalabad (West) after the demarcation of the same; if so, the time by which this work will be accomplished?

**To install a notice board at common place regarding publicizing
the details of expenditure of grants released to villages and its
utilization**

***663. (C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A .:-** Will the Rural Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the government to install notice boards at Panchayat Ghars/Common Places regarding publicizing the details of grant received/released from time to time by the Punjab Government/Central Government for villages and utilization of the same; if so, the time by which the said boards would be installed or updated?

**To lay water supply pipes in the villages of Assembly
Constituency Jalalabad (West)**

***664. (C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A .:-** Will the Water Supply and Sanitation Minister be pleased to state whether 100% water supply pipes have been laid in villages and the havelies/ Dhanis in the outskirts of villages of Assembly Constituency Jalalabad (West); if not, the time by which the said pipes will be laid?

**To enhance capacity of S.T.P installed in Municipal Council
Jalalabad (West)**

***666. (C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A .:-** Will the Local Government Minister be pleased to state:-

- (a) the capacity of S.T.P installed in Municipal Council Jalalabad (West);
- (b) whether the capacity of this S.T.P is as per the population of the city;
- (c) if the capacity of S.T.P is less, then the time by which the capacity of this S.T.P will be enhanced/upgraded?

To bring Sub-Divisional Civil Hospital, Jalalabad (West) under the Health Department

***667. (C.U.) Shri Jagdeep Kamboj (Goldy), M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the government to bring Sub-Divisional Civil Hospital Jalalabad (W) which is presently under the Baba Farid University of Health Sciences, under the Health Department; if so, as to when?

Details of water supply and sewerage connections at Nagar Council Jalalabad (West)

***670 (C.U) Shri Jagdeep Kamboj (Goldy), M.L.A.:-** Will the Local Government Minister be pleased to state-

- (a) whether there is any proposal under consideration of the Government to supply water from canal and accumulate the water in water works and pond and supply the same after the filtration process in homes in Nagar Council Jalalabad (West), district Fazilka;
- (b) the total number of water supply and sewerage connections, separately, in Nagar Council Jalalabad (West);
- (c) whether both the connections are appropriate as per the population?

To provide dialysis machine in Government Hospital Zira

***671. (C.U.) Shri Naresh Kataria, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether it is a fact that there is no dialysis machine in any government hospital of Assembly Constituency Zira; if so, whether the government will consider to provide dialysis machine in Government Hospital Zira; if so, the time by which the same will be provided;
- (b) the number of sanctioned posts of specialist doctors in government hospitals of Assembly Constituency Zira alongwith the total number of the same presently working thereat; the time by which the posts lying vacant there are proposed to be filled-up?

**To restart the Sugar Mill lying closed at Assembly
Constituency Zira**

***674. (C.U.) Shri Naresh Kataria, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal to restart the Sugar Mill lying closed in Assembly Constituency Zira; if so, as to when?

To set-up a Milk Plant at Assembly Constituency Zira

***675. (C.U.) Shri Naresh Kataria, M.L.A:-** Will the Chief Minister be pleased to state whether it is a fact that there is no Milk Plant in Assembly Constituency Zira; if so, whether the government will consider to set-up a Milk Plant thereat; if so, as to when?

**Details of posts lying vacant in Veterinary Hospitals and
Dispensaries at Assembly Constituency Zira**

***676. (C.U.) Shri Naresh Kataria, M.L.A:-** Will the Animal Husbandry Minister be pleased to state:-

- (a) the total number of veterinary hospitals and dispensaries in Assembly Constituency Zira alongwith the number of posts lying vacant thereat of various categories (including doctors) togetherwith the time by which the same will be filled-up;
- (b) whether it is a fact that there are inadequate medicines in the above said veterinary hospitals/dispensaries; if so, whether the government is considering to make arrangement of the same for the said hospitals and dispensaries?

To release funds for boundary wall of the Play Grounds of the villages

***677. (C.U.) Shri Naresh Kataria, M.L.A:-** Will the Sports and Youth Services Minister be pleased to state the time by which the funds will be released for the boundary wall of grounds etc. for the panchayats who have passed the resolutions in regard to construction of the play grounds in the villages; the details thereof?

To set-up I.T.I at town Mallanwala and Makhu

***678. (C.U.) Shri Naresh Kataria, M.L.A:-** Will the Technical Education and Industrial Training Minister be pleased to state whether it is a fact that there is no I.T.I in town Mallanwala and Makhu of Assembly Constituency Zira; if so, whether the government is considering to set-up any I.T.I in the said towns; if so, by when?

Details of staff of Primary Health Centers

***679. (C.U.) Shri Amrinder Singh Raja Warring, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state the total number of Primary Health Centers in the State along with the total strength of staff thereat; if there is shortage of staff; the details thereof together with the time by which the same will be made good?

**To give ownership rights to the people residing in the properties
under the Municipal Corporation and Improvement Trust**

***680. (C.U.) Shri Gurpreet Bassi Gogi, M.L.A:-** Will the Local Government Minister be pleased to state whether it is a fact that the dwellers who have been residing in the properties under the Municipal Corporation and Improvement Trust for the last 30 years have either the power of attorney or are under illegal possession; if so, whether there is any policy of the government for giving the ownership rights of the said properties to the people by one time settlement?

Present status of Bio Mining Project being set-up in Jalandhar

***681. (C.U.) Shri Avtar Singh Junior, M.L.A:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that a tender had been floated to set-up a Bio-Mining Project by Jalandhar Municipal Corporation/Smart City project, Jalandhar to clear the land/ to make it usable at Wariana dump site in Jalandhar;
- (b) if the reply to part (a) above be in the affirmative:
 - 1. the name of the company which has been allotted the project;
 - 2. total amount of the tender allotted;
 - 3. out line of payment to the allottee;
 - 4. the period of the tender alongwith the date of allotment;
and
 - 5. the present status of the same?

Present status of another Indoor and Outdoor Stadium being constructed near the Cricket Stadium Jalandhar

***682. (C.U.) Shri Avtar Singh Junior, M.L.A:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that a tender has been floated for work under progress/ construction/ revamp of another indoor and outdoor stadium in the area beside a famous cricket stadium in the name of Burlton Park, Jalandhar;
- (b) if the reply to part (a) above be in the affirmative, the time as to when the same was inaugurated, the stipulated time of its completion alongwith the present status of the said project?

Details of expenditure incurred on establishing memorials and its maintenance at Firozshah of Ferozepur

***684. (C.U.) Shri Avtar Singh Junior, M.L.A:-** Will the Tourism and Cultural Affairs Minister be pleased to state:-

- (a) whether it is a fact that a memorial has been established in the memory of Anglo-Sikh war between Sikhs and Britishers at Firozshah of district Ferozepur; if so, the amount of expenditure incurred on its maintenance and betterment alongwith the information provided to the public regarding the same;
- (b) the steps taken by the department to promote, to conduct research and to increase the number of tourists to the said memorial during the above said period;
- (c) whether there is any proposal under consideration of the government to establish any other memorial in the memory of Anglo-Sikh persons; if so, by when?

**Land allotted outside from Focal Point for the purpose of
Green Belt**

***685. (C.U.) Shri Avtar Singh Junior, M.L.A:-** Will the Local Government Minister be pleased to state:-

- (a) the total area of the land allotted outside from the focal point of Jalandhar for the purpose of green belt under the name of Beant Singh Park;
- (b) the total area of land allotted to Local Government Department for the purpose of construction of the water tanks to provide water under Surface Water Project through Smart City Project;
- (c) whether any land has been allotted to Local Government Department for the purpose of street vending; if so, under whose order and under which rules; the details thereof?

**Details of driving licenses applied during August 2022 to
November 2022**

***688. (C.U.) Shri Avtar Singh Junior, M.L.A:-** Will the Transport Minister be pleased to state:-

- (a) the district-wise total number of driving licenses applied and issued in August, September, October and November, 2022 in the State;
- (b) the total number of driving licenses suspended in the above said period?

Inspection of the building of the Health Department under the jurisdiction of police

***689. (C.U.) Shri Avtar Singh Junior, M.L.A.:-** Will the Chief Minister be pleased to state:-

- (a) whether the Police Station Maksoodan under jurisdiction of Jalandhar Rural police is situated in the building of Health Department;
- (b) whether inspection of the above said building has been carried out by Public Works Department or any other concerned department and the same has been declared unsafe and uninhabitable;
- (c) if reply to part (b) above be in the negative, the time by which inspection and authentication of the same is proposed?

**MOU's signed between State Government and Industry/
Investors during the year 2022-23**

***690. (C.U.) Shri Avtar Singh Junior, M.L.A:-** Will the Investment Promotion Minister be pleased to state:-

- (a) the total number of MOU's signed between international investors, investors from outside of the State alongwith categories of existing industries and the State Government during the year 2022-23;
- (b) the amount to be invested in the State from the time of above said signed MOU's;
- (c) the present status of the above said MOU's inked with industry?

Details of various Toll Plazas from March 2022 to February 2023

***691. (C.U.) Shri Avtar Singh Junior, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) the total number of Toll Plazas situated on various State and National Highways in the State from March 2022 to February 2023;
- (b) the details of each Toll Plaza as per below:
 - 1 .the date of commencement of the said plaza;
 - 2. the date of expiry of the same; and
 - 3. the rate of the fee enhanced each year of the above said plaza;
- (c) the facilities provided by the Toll Plaza management to the public?

To repair the road from Lamba village to Jandu Singha

***692. (C.U) Shri Avtar Singh Junior, M.L.A.:-** Will the Agriculture Minister be pleased to state:-

- (a) the time as to when the repair of the road from Lamba village to Jandu Singha had been carried out alongwith the stretch of the road repaired so covered in kilometers;
- (b) the time since when the repair work of the road mentioned in part (a) above is lying pending alongwith the time as to when the said road is proposed to be repaired now?

To conduct survey for ascertaining the number of stray animals in the State

***693. (C.U) Shri Avtar Singh Junior, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state-

- (a) whether it is a fact that Government has got conducted any study/survey to ascertain the number of stray animals in the State; if so, the details thereof;
- (b) the total amount of cow cess collected in the State during the period from March, 2022 to January, 2023 alongwith the details of its utilization?

To replace old pipes of water tank at village Dodhar Sarki

***696. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) whether clean water is supplied to villages through multi crore project set-up at village Dodhar Sarki of Assembly Constituency Nihal Singh Wala;
- (b) whether it is a fact that the pipes that have been laid from the water tank of the village are 10 years old, through which mixed contaminated water is supplied to the houses; if so, the time by which the same will be replaced?

To repair the roads of Assembly Constituency Nihal Singh Wala

***697. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A.:-** Will the Agriculture Minister be pleased to state whether it is a fact that roads of Assembly Constituency Nihal Singh Wala from Kussa to Bilaspur, Kussa to Bode, Bhaiana Sahib, Rauke Kalan, Badhni to Rauke Kalan, Lopo to Daudhar, Bilaspur to Bhagike and other roads are quite in a dilapidated condition; if so, the time by which the same will be repaired?

To open a Government College at Town Badhni Kalan

***698. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A:-** Will the Higher Education Minister be pleased to state whether it is a fact that a number of villages are situated along the Town Badhni Kalan but there is no Government College hereat; if so, whether there is any proposal under consideration of the government to open a Government College hereat; if so, the time as to when?

To procure the Moong in the mandis of Market Committee of Nihal Singh and Ajitwal

***700. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A:-** Will the Agriculture Minister be pleased to state whether there is any proposal under consideration of the Govt. to procure the Moong in the Mandis of Market Committee of Nihal Singh Wala and Ajitwal?

To make proper arrangements of concreted phars, roads and electricity poles in Main Grain Market of Town Nihal Singh Wala

***701. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A:-** Will the Agriculture Minister be pleased to state whether there is any proposal under consideration of the government to make proper arrangements of concreted Phars, Roads and Electricity supply in the main Grain Market at Town Nihal Singh Wala?

To restart the suspended routes of the bus plying from Dina Sahib.

***702. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A:-** Will the Transport Minister be pleased to state whether there is any proposal under consideration of the govt. to restart the bus service on the suspended routes of the buses of Assembly Constituency, Nihal Singh Wala alongwith the bus plying from Dina Sahib; the details be provided?

To make arrangements to halt the buses on bus stands of villages situated on the National Highway of Assembly Constituency, Nihal Singh Wala.

***703. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A:-** Will the Transport Minister be pleased to state whether it is a fact that villages like Bir Badhni, Killi Chahal, Badhni Khurd, Dhurkot Kalan etc. of Assembly Constituency Nihal Singh Wala are situated on the National Highway but buses do not stop hereat; if so, whether the government will make the arrangement to stop the buses on these bus stands in the future ?

To remove the electricity wires passing over the houses in the village of Nihal Singh Wala.

***704. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A.:-** Will the Power Minister be pleased to state whether there is any proposal under consideration of the government to remove the electricity wires passing over the houses of the people in villages of Assembly Constituency Nihal Singh Wala; if so, the time as to when?

To repair the Guru Gobind Singh Marg passing through Nihal Singh Wala.

***705. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that Guru Gobind Singh Marg passing through the Assembly Constituency, Nihal Singh Wala is in a dilapidated condition; if so, whether there is any proposal to repair the same?

**To provide the facility of Bus Stand on the main Highway of
Town Badhni Kalan**

***706. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A:-** Will the Local Government Minister be pleased to state whether it is a fact that there is no facility of Bus Stand in the Town Badhni Kalan which is situated on National Highway, if so, whether there is any proposal under consideration of the Govt. in relation to same?

To Start the Bus Service at Village Gaziana.

***708. (C.U.) Sardar Manjit Singh Bilaspur, M.L.A:-** Will the Transport Minister be pleased to state whether it is a fact that there is no Bus Service in village Gaziana; if so, the time by which the Bus Service will be started thereat?

**To make the Thapar Model to resolve the problem of
sewerage arising in the villages**

***714. (C.U.) Doctor Vijay Singla, M.L.A:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that problem of sewerage is arising due to population growing in the villages and the reducing storage capacity of ponds togetherwith increasing consumption of water due to which the sewerage water often over flows in the streets; if so, whether any efforts are being made by the government to make the Thapar Model in the villages and to revive the old distributaries which are lying closed; the details be provided?

To restart the non-functional R.O Plants of the cities and villages

***716.(C.U.) Doctor Vijay Singla, M.L.A:-** Will the Water Supply and Sanitation Minister be pleased to state whether there is any proposal under consideration of the government to restart the non- functional R.O Plants of the Cities and Villages; if so, the time as to when?

Pending appeals of the farmers of Assembly Constituency Sultanpur Lodhi for the payment of lands acquired for the construction of NHAI.

***717. (C.U.) 1. Rana Inder Partap Singh, M.L.A**

2. Sardar Sukhpal Singh Khaira M.L.A.:- Will the Revenue Minister be pleased to state:-

- (a) whether it is a fact that a large number of appeals of the farmers related to Assembly Constituency, Sultanpur Lodhi pertaining to receiving of less compensation are lying pending with the Arbitrator- cum- commissioner, Jalandhar Division;
- (b) if the reply to part (a) above be in the affirmative, the number of such appeals alongwith the time since when these are lying pending togetherwith the reasons therefor;
- (c) the time by which the decision of above said appeals will be awarded ?

Details of extension of Baba Moti Ram Mehra Bus Stand at Adampur

***719. (C.U.) Shri Sukhwindr Singh Kotli, M.L.A:-** Will the Local Government Minister be pleased to state whether there is any proposal under consideration of the Govt. for extension of Baba Moti Ram Mehra Bus Stand at Adampur; if not, the reasons therefor and if so, the time by which the work on the same will be started alongwith the estimated time to be taken to complete the same and the amount likely to be incurred on this Project?

Details of the sewerage works at Adampur

***720. (C.U.) Shri Sukhwinder Singh Kotli, M.L.A:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that sewerage work at Adampur has been discontinued since a long time; if so, the reasons therefor alongwith the time by which the same is likely to be restarted and completed;
- (b) the total amount of funds sanctioned for the said project alongwith the amount incurred on it till now and unspent amount?

Details of suspended works of the bridge at Adampur city.

***721. (C.U.) Shri Sukhwinder Singh Kotli, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) whether it is a fact that work of the over bridge at Adampur City has been lying suspended since a long; if so, the reasons therefor alongwith the time by which this work is likely to be restarted;
- (b) the total amount of funds allotted for this project alongwith the amount incurred till date and amount to be incurred togetherwith the time by which the said project is likely to be completed?

To supply water through new pipe lines to the residents of village Kotli Than Singh (Adampur).

***724. (C.U.) Shri Sukhwinder Singh Kotli, M.L.A:-** Will the Water Supply and Sanitation Minister be pleased to state:-

- (a) the reasons for not supplying potable water to the residents of village Kotli Than Singh (Adampur) from the newly constructed overhead tank;
- (b) the reasons for not laying the new pipe lines in the said village and whether government plans to replace these pipe lines with the new pipe lines; if so, the time by which the entire project is likely to be completed alongwith the time by which water will be supplied through new pipe lines to the old time connection holders of this village?

To install 66KV power house in village Sansarpur of Dasuya

***727. (C.U.) Sardar Karambir Singh, M.L.A .:-** Will the Power Minister be pleased to state that whether it is a fact that a 66KV Power House was approved in village Sansarpur of Dasuya but its work has not been yet started; if so, the time by which this power house will be started?

**Details of Vacant Posts in the Government Hospital at Village
Bhol Kalota**

***728. (C.U.) Sardar Karambir Singh, M.L.A .:-** Will the Health and Family Welfare Minister be pleased to state the total number of sanctioned posts of doctors and staff in the Government Hospital at village Bhol Kalota of Assembly Constituency Dasuya; the number of posts filled-up out of the same and whether there is any proposal of the Government to fill-up vacant post ?

**To meet the shortage of Staff in Mini P.H.C of village Badla of
Dasuya**

***729. (C.U.) Sardar Karambir Singh, M.L.A .:-** Will the Health and Family Welfare Minister be pleased to state:-

- a) whether it is a fact that there is acute shortage of staff in Mini P.H.C at village Badla of Dasuya; if so, the time by which this shortage is likely to be met by the Government;
- b) whether there is any proposal of the Government to provide facility of ambulance in Mini P.H.C; if so, as to when ?

**To construct over or under bridge on railway crossing near
village Kariha**

***740. (C.U.) Doctor Nachhatar Pal, M.L.A .:-** Will the Agriculture Minister be pleased to state whether there is any proposal under consideration of government to construct over/under bridge on the railway crossing due to absence of over or under bridge on railway crossing near village Kariha falling on Nawanshahr by pass; if so, the time as to when; if not, the reason therefor?

To develop places on large scale related to Mahatma Buddha

***741. (C.U.) Doctor Nachhatar Pal, M.L.A:-** Will the Tourism and Cultural Affairs Minister be pleased to state whether there is any proposal under consideration of the government to flourish the tourism on large scale in the State in order to aware the modern generation of the State with the teachings and life of Mahatma Buddha; if so, the time as to when and if not, the reasons therefor?

**To translate the printed literature of Pali language of
Mahatma Budha into Punjabi language**

***742.(C.U.) Doctor Nachhatar Pal, M.L.A:-** Will the Higher Education and Languages Minister be pleased to state that original ancient Pali language of Northern Indian which was spoken and written in almost whole Northern India wherefore most literature of Mahatma Budha is in Pali language; if so, whether there is any proposal under consideration of the government to get translate the literature of Mahatma Budha, printed in Pali language into Punjabi language in order to make aware the modern generation with the teachings and life of Mahatma Budha; if so, the time as to when and if not, the reasons therefor?

**To repair the path alongside the bank of Sirhind Canal from
village Sidhana to Poohla**

***743. (C.U.) Shri Balkar Singh Sidhu, M.L.A. :-** Will the Water Resources Minister be pleased to state whether it is a fact that path alongside the bank of Sirhind canal from village Sidhana to Poohla at Rampura Phul become dilapidated which was of 25 feet, resultantly canals are getting damaged as well as damaging the crops by overflowing of water; if so, whether there is any proposal under consideration of the government to reconstruct or repair the same; if so, the time as to when ?

**To use Engineering College of Assembly Constituency
Rampura Phul for Medical Colleges or any other Educational
Institute**

***744. (C.U.) Shri Balkar Singh Sidhu, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- (a) whether it is a fact that an area of about 25 acres of land was allotted by Nagar Panchayat at Village Mehraj of Assembly Constituency Rampura Phul to TPD College to construct an Engineering College and an Engineering College is also being run thereat;
- (b) whether it is also a fact that due to less strength of the students in the above mentioned college, the building of this college is not being used fully; if so, whether there is any proposal under consideration of the government to use the said building which was built at high cost for Medical College or for some other educational institute; if so, the details thereof?

To conserve the rain water

***745. (C.U.) Shri Balkar Singh Sidhu, M.L.A.:-** Will the Soil and Water Conservation Minister be pleased to state whether any steps are being taken by the government to conserve the rain water in the State; if so, the details thereof; if not, the reasons therefor?

To formulate a policy for conservation of canal water

***746. (C.U.) Shri Balkar Singh Sidhu, M.L.A. :-** Will the Water Resources Minister be pleased to state:-

- (a) whether it is a fact that when the crop is ripened, the water supply is ignored due to non-requirement of canal water and resultant water continues to waste;
- (b) if the reply to part (a) above be in the affirmative, whether the government proposes to formulate any policy to conserve canal water; if so, the details thereof?

To allot an appropriate site for garbage disposal in Rampura Phul

***747. (C.U.) Shri Balkar Singh Sidhu, M.L.A:-** Will the Local Government Minister be pleased to state whether it is a fact that no site was allotted to the local residents in Rampura Phul for garbage disposal, wherefore there is menace of spreading dreadful diseases due to heaps of garbage at many places, if so, whether there is any proposal under consideration of the government to allot an appropriate site for the disposal of garbage in Rampura Phul; if so, the time as to when?

**To make arrangement for laying sewerage in the mohallas of
Phagwara**

***749. (C.U.) Sardar Balwinder Singh Dhaliwal, M.L.A:-** Will the Local Government Minister be pleased to state whether it is a fact that there is a problem of sewerage in the densely populated area of Sukhchain Nagar, Sahibzada Ajit Singh Nagar, Puhewal Nagar and its nearby mohallas in the Assembly Constituency Phagwara; if so, the time by which the sewerage will be laid thereat?

**To construct two roads falling under urban areas of Assembly
Constituency Phagwara**

***750. (C.U.) Sardar Balwinder Singh Dhaliwal, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the government to reconstruct or repair the two main roads i.e. Banga road (from Gol Chowk to Mehli) bearing approximate length of 5.20 kms and width of 07 meters and Plahi road (from Sugar Mill to Chowk upto the boundary of Village Plahi) bearing approximate length of 3.90 kms and width of 07 meters falling under the urban area of Assembly Constituency Phagwara; if so, the time as to when?

**To shift the wires passing over the houses of urban area of
Assembly Constituency Phagwara**

***751. (C.U.) Sardar Balwinder Singh Dhaliwal, M.L.A. :-** Will the Power Minister be pleased to state whether there is any proposal of the Government to shift 11 KV or electric wires of 11000 voltage passing above the houses in Hargobind Nagar, Hatanpura, new Model Town, J.C.T Mill etc. in urban area of Assembly Constituency Phagwara by replacing with XLPE Cable, latest technology ; if so, the time as to when?

**To abolish reservation of freedom fighters in recruitment
through advertisement no. 1 of 2023 by the Subordinate
Service Selection Board**

***752. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that the reservation of the freedom fighters in recruitment of firemen and drivers/ operators of staff of group 'C' services has been abolished through advertisement no. 1 of 2023 by the Subordinate Service Selection Board;
- (b) if so, the reasons therefor; if not then in which manner they can apply for said recruitments ?

**Details of the meetings held with Delhi Government regarding
Knowledge Sharing Agreement**

***753. (C.U.) Sardar Sukhjinder Singh Randhawa, M.L.A .:-** Will the Chief Minister be pleased to state:-

- (a) whether the Council of Ministers, Punjab has been accorded its approval with regard to Knowledge Sharing Agreement signed by the State Government with the Delhi Government; if not the reasons therefor;
- (b) the number of meetings held to-date under said agreement by both the Governments alongwith the names of the departments who have participated in the said meeting and the dates of each meeting, separately and venue of each meeting;
- (c) total amount of expenditure incurred by the State Government on aforesaid meetings and the functions organized in connection to above said Knowledge Sharing Agreement ?

To erect memorial of freedom fighters at historical place Bilga

***755. (C.U) Shrimati Inderjit Kaur Mann, M.L.A .:-** Will the Tourism and Cultural Affairs Minister be pleased to state whether there is any proposal under consideration of the government to erect any memorial of freedom fighters at Bilga; if so, the details thereof?

**To open degree college at town Bilga of Assembly
Constituency Nakodar**

***756. (C.U.) Shrimati Inderjit Kaur Mann, M.L.A. :-** Will the Higher Education Minister be pleased to state whether it is a fact that there is no degree college at Town Bilga of Assembly Constituency Nakodar; if so, whether there is any proposal under consideration of the Government to open degree college at Bilga; if so, the time as to when ?

**To construct outer ring road to control traffic at town Bilga of
Nakodar**

***757. (C.U.) Shrimati Inderjit Kaur Mann, M.L.A. :-** Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the government to construct outer ring road at town Bilga of Assembly Constituency Nakodar; if so, the time as to when ?

**To set-up Potato Seeds Centre at Dona of Assembly
Constituency Nakodar**

***758. (C.U.) Shrimati Inderjit Kaur Mann, M.L.A .:-** Will the Agriculture Minister be pleased to state whether it is a fact that there is no centre/place of potato seeds in the State; if so, whether there is any proposal under consideration of the government to set-up Potato Seed Centre at Dona of Assembly Constituency Nakodar, which is the most fertile belt of potato crop; if so, the details thereof?

To construct I.C.U Ward at Civil Hospital Fatehgarh

***759. (C.U.) Sardar Lakhbir Singh Rai, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that there is no I.C.U. Ward in Civil Hospital Fatehgarh due to which patients are referred to Chandigarh or Patiala in emergency; if so, whether there is any proposal under consideration of the govt. to construct I.C.U. ward thereat; if so, time as to when?

**To provide supply of pure and clean water from Bhakhra to
Gurudwara Sri Fatehgarh Sahib**

***760. (C.U.) Sardar Lakhbir Singh Rai, M.L.A .:-** Will the Water Resources Minister be pleased to state:-

- (a) whether there is any proposal under consideration of the government to supply pure and clean water from Bhakhra to the "Holy Sarovar" situated at historical Gurudwara Sahib at district Sri Fatehgarh Sahib; if so, time as to when;
- (b) if there is no proposal of the same the reasons therefor?

**To repair and clean the banks of Main Bhakhra Line passing
through Sri Fatehgarh Sahib**

***761. (C.U.) Sardar Lakhbir Singh Rai, M.L.A .:-** Will the Water Resources Minister be pleased to state:-

- (a) whether it is a fact that the banks of main Bhakhra line passing through district Sri Fatehgarh Sahib from village Firozpur (burji no. 130250) to village Jaalkheri (burji no. 204443) and Nirvana branch Sondha head (burji no. 158230) to village Pola (burji no. 60250) are in dilapidated condition due to the erosion of the soil and there is no cleanliness at all; if so, whether there is any proposal regarding cleanliness and repair of the above said;
- (b) if there is no proposal; the reasons therefor?

To fulfill strength of police staff at Sri Fatehgarh Sahib

***762. (C.U.) Sardar Lakhbir Singh Rai, M.L.A:-** Will the Chief Minister be pleased to state whether it is a fact that there is acute shortage of police staff at district Sri Fatehgarh Sahib; if so, the proposal to fulfill the same?

Recarpeting of the road from Lambi to Gidderbaha

***766. (C.U.) Sardar Gurmeet Singh Khuddian, M.L.A (Now Minister) :-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the condition of the road from Assembly Constituency Lambi to Gidderbaha has become dilapidated; if so, whether there is any proposal under consideration of the government to recarpet or make new construction of the same; if so, the time as to when?

To control increasing consumption of power

***768. (C.U.) Sardar Gurmeet Singh Khuddian, M.L.A (Now Minister):-** Will the New and Renewable Energy Minister be pleased to state whether it is a fact that there is any proposal under consideration of the government to install solar motors for the farmers of the State and connect with the grid in order to control the increasing consumption of the power; if so, the details thereof?

**To repair/new construction of the outlets constructed for
irrigation at Assembly Constituency Lambi**

***769. (C.U.) Sardar Gurmeet Singh Khuddian, M.L.A (Now Minister):-** Will the Water Resources Minister be pleased to state whether condition of the outlets constructed for irrigation in Assembly Constituency Lambi has become dilapidated due to which the water is not accessible to farmers for irrigation; if so, whether there is any proposal under consideration of the government to repair the damaged outlets / new construction of the same; if so, the time as to when?

To construct slip road alongside the Sirhind-Sehna road

***770. (C.U.) Sardar Gurinder Singh Garry Birring, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state whether any provision is also being made by the State Government to construct the slip road alongside the Sirhind-Sehna road which is being constructed by the National Highway Authority?

**Reconstruction of State Highway from Mandi Gobindgarh to
Bhawanigarh**

***771. (C.U.) Sardar Gurinder Singh Garry Birring, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether the State Highway from Mandi Gobindgarh to Bhawanigarh; is in dilapidated condition if so, whether there is any plan of re-construction of the same in stipulated period; if so, the time by which this construction will be completed?

**To make good the shortage of lecturers in the Government
Colleges of the State**

***772. (C.U.) Sardar Gurinder Singh Garry Birring, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- (a) whether it is fact that there is a acute shortage of Lecturers in the Government colleges of the State; if so, the steps being taken to make good the shortage of the same alongwith the details thereof;
- (b) whether the new courses are being started in the government colleges of the State from new academic session, details thereof alongwith the names of the new courses being included in the syllabus?

To Promote the Sports

***774. (C.U.) Sardar Gurinder Singh Garry Birring, M.L.A:-** Will the Sports and Youth Services Minister be pleased to state:-

- (a) the steps being taken by the government to prepare infrastructure of the sports and promote the same;
- (b) the number of new stadiums constructed by the Ministry of Sports from 1st April 2022 to date or the number of stadiums proposed to be constructed as per the international assistance so received;
- (c) the total number of sports coaches recruited by the Ministry of Sports from 1st April,2022 to date alongwith the number of Sports Centers established or are being established and the location thereof, separately, the details be provided?

To start the work of Sewerage Treatment Plant at Municipal Council, Bhogpur

***777. (C.U) Sardar Sukhwinder Singh Kotli, M.L.A:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that the land had been purchased by the government at the cost of Rs. 69 lakhs to set up a Sewerage Treatment Plant at Municipal Council, Bhogpur (Adampur); if so, the reasons for not starting the work on this project;
- (b) the time by which the above said Sewerage Treatment Plant is likely to be started alongwith the estimated cost of this project?

To four lane the Nakodar- Jagraon road

***779. (C.U.) Shrimati Inderjit Kaur Mann, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the government to widen and four lane the Nakodar-Jagraon road due to heavy traffic on the same which passes through the Nakodar City; if so, the time as to when?

To connect and widen the Phillaur to Kapurthala road with Noormahal-Jalandhar road and Nakodar-Jalandhar bye-pass

***780. (C.U.) Shrimati Inderjit Kaur Mann, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) whether it is a fact that the road from Phillaur to Kapurthala is in dilapidated condition;
- (b) whether it is also a fact that due to narrowness of this road people have to face the problem while commuting and there is always a threat of accidents;
- (c) if the reply to part (a) and (b) above in the affirmative, whether there is any proposal under consideration of the government to connect the road with Noormahal Jalandhar road and Nakodar Jalandhar bypass by bringing the same into construction plan and widen the same ; if so, the time as to when?

**To provide the facility of post mortem at Civil Hospital,
Bhucho Mandi**

***782. (C.U.) Master Jagsir Singh, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that there is no arrangement to carry out Post- Mortem at civil Hospital, Bhucho Mandi due to which people have to go to Distt. Hospital/Civil Hospital, Bathinda; if so, whether there is proposal under consideration of the government to make arrangements for Post- Mortem at Civil Hospital, Bhucho Mandi; if so, the time as to when?

**To frame the policy regarding extra amount being charged by
the private hospitals**

***783. (C.U.) Master Jagsir Singh, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether the private hospitals charges extra amount for bed charges and for other services arbitrarily; if so, whether the government will frame any policy to check the same; if so, the time as to when?

**To check the overflow of the river Beas in Assembly
Constituency. Sultanpur Lodhi**

***785. (C.U.) Rana Inder Partap Singh, M.L.A:-** Will the Water Resources Minister be pleased to state:-

- (a) the present water capacity in the stretch of Beas river between Dhilwan and Harike Headworks as per its design;
- (b) whether it is a fact that capacity to release flood water of Harike Barrage is 650000 Cusec;
- (c) the maximum quantum of flood water released through Harike Barrage as compared to its designed capacity in previous year;
- (d) if the reply to part (b) above be in the affirmative, the reasons for overflowing of Beas river and floods in almost every rainy season in Assembly Constituency, Sultanpur Lodhi which causes damage to crops and other properties and land has been also become uncultivable on large scale;
- (e) the steps being taken by the government or proposed to be taken to prevent persistent occurrence of above said situation?

**To start the Science, Commerce stream at Senior Secondary
School Steen (Block Dhar)**

***787. (C.U.) Shri Naresh Puri, M.L.A:-** Will the Education Minister be pleased to state the time by which the Science and Commerce streams will be proposed to be introduced at Senior Secondary School, Steen (Dhar Block); details be given?

**To construct fly over on railway crossing on the Sujapur
Pathankot link road**

***789. (C.U.) Shri Naresh Puri, M.L.A. :-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal under consideration of the government to construct the fly over on the Railway crossing at Sujapur Pathankot link road; if so, the time as to when?

**To construct separate service lane for malls or stores on the
National Highways**

***790. (C.U.) Shri Naresh Puri, M.L.A. :-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal under consideration of the government to construct a separate service lane for many big malls and restaurants opened on the National Highways where a number of vehicles are parked; if so, the time as to when?

To provide motor connections to farmers for irrigation

***792. (C.U.) Shri Hakam Singh Thekedar, M.L.A. :-** Will the Power Minister be pleased to state whether it is a fact that the farmers have deposited the security for the motor connections for irrigation, yet they have not been given the connections; if so, the reasons therefor togetherwith the time by which the government will provide the connections to the farmers ?

**To make good the shortage of doctors in the dispensaries of
the villages of Assembly Constituency, Raikot**

***793. (C.U.) Shri Hakam Singh Thekedar, M.L.A. :-** Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) whether it is a fact that there is shortage of doctors in the government dispensaries in the villages of Assembly Constituency, Raikot and some doctors have been posted in the Mohalla Clinics;
- (b) the details of the villages where at the shortage of doctors is there alongwith the time by which the said vacant posts are likely to be filled-up by the government?

**To upgrade the Government Hospital of Block Sudhar of
Assembly Constituency, Raikot**

***794. (C.U.) Shri Hakam Singh Thekedar, M.L.A. :-** Will the Health and Family Welfare Minister be pleased to state whether the government is contemplating to upgrade the existing Government Hospital in Block Sudhar falling under the Assembly Constituency, Raikot?

**Recarpeting of roads falling under GMADA in Dugri area of
Ludhiana**

***796. (C.U.) Sardar Kulwant Singh Sidhu, M.L.A:-** Will the Chief Minister be pleased to state whether it is a fact that roads falling under GMADA in Dugri Area of Ludhiana are in dilapidated condition due to which people face lot of difficulties in commuting; if so, whether there is any proposal under consideration of the government to carry out recarpeting or reconstruction of these roads; if so, as to when?

To complete sewerage work of Assembly Constituency, Jaito

***799. (C.U.) Shri Amolak Singh, M.L.A:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that estimate of rising main of sewerage of Assembly Constituency, Jaito has been passed; if so, the time by which Sewerage work will be completed;
- (b) whether it is also a fact that Sewerage line laid at Assembly Constituency, Jaito is in dilapidated state; if so, whether there is any proposal under consideration of the government to inspect this sewerage line; if so, as to when?

Recarpeting of road from Assembly Constituency Jaito to Chandbhan

***800. (C.U.) Shri Amolak Singh, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that road from Assembly Constituency to Chandbhan is in dilapidated state; if so, whether there is any proposal under consideration of the government to carry out recarpeting or reconstruction of the same; if so, as to when?

To provide suitable site for disposal of garbage at Assembly Constituency, Jaito

***801. (C.U.) Shri Amolak Singh, M.L.A:-** Will the Local Government Minister be pleased to state whether no site has been fixed for the local people to dump garbage at Assembly Constituency, Jaito; if so, whether there is any proposal under consideration of the government to provide any suitable site for garbage disposal; if so, as to when?

**To shift the ponds of village Atti, Kandiana and Sang Dhesian
out of the village**

***802. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- (a) whether it is a fact that the people are facing difficulty due to overflow of sullage water of ponds in village Atti, Kandiana and Sang Dhesian (Tehsil Phillaur) resulting in damaging of crops in the fields;
- (b) whether the government would consider to shift the above said ponds out of the villages in public interest and if not, the reasons therefor?

**To provide ration to the beneficiaries through Public
Distribution System**

***804. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A. :-** Will the Food and Civil Supplies Minister be pleased to state:-

- (a) whether it is a fact that the government has formed a committee in each village to monitor the Public Distribution system (PDS) process; if so, the details of action rules and regulations in this regard;
- (b) whether the elected representatives such as members of Zila Parishad and Block Panchayat Samiti, Sarpanch and Panch are the members of such committees; if not, the reasons for not nominating elected representatives as members of these committees;
- (c) whether many eligible beneficiaries are not being provided ration by depot holders under PDS despite having valid ration cards; if so, the various steps taken/are to be taken by the government to ensure provision of ration to each beneficiary; if not, the reasons therefor ?

To provide fire brigade vehicles at Municipal Council Phillaur

***805. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A. :-** Will the Local Government Minister be pleased to state:-

- (a) whether the government has provided fire brigade vehicles to Municipal Council Phillaur; if so, the details thereof ;
- (b) whether the Government has provided staff (firemen, driver, etc.) to run these vehicles; if not, the time by which the government is likely to provide the above mentioned staff to Municipal Council Phillaur; and
- (c) the amount spent so far for upkeep and fuel on above said vehicles?

**To construct a bye-pass for linking Sri Muktsar Sahib road
and Jaito to Bhadaur (Barnala) Road**

***807. (C.U.) Shri Amolak Singh, M.L.A. :-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal under consideration of the government to construct a bye-pass for linking Jaito to Sri Muktsar Sahib road and Jaito to Bhadaur (Barnala) road; if so, the time as to when ?

**To construct bridge on G.T Road leading from Gurbaksh Singh
Wala Village to Tarn-Taran**

***810. (C.U.) Sardar Jaswinder Singh, M.L.A:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that there is no provision of a short route near G.T road Gurbaksh Singh Wala village to Tarn-Taran on which a big Dera and 5-6 villages are situated; if so, whether there is any proposal under consideration of the government to construct a bridge after cut on the road?

**Regarding missing record of Social Justice, Empowerment and
Minorities Department**

***811. (C.U.) 1. Doctor Nachhatar Pal, M.L.A**

2. Shri Sukhwinder Singh Kotli, M.L.A:- Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

- (a) whether Additional Chief Secretary, Social Justice, Empowerment and Minorities Department in its special report sent on 24-08-2020 had intimated the Hon'ble Chief Minister/ Hon'ble Chief Secretary, Punjab regarding the missing record of Rs. 39.00 crore of the Department;
- (b) if so, then state as to what clarification was given regarding the missing record by the Committee Comprising 03 Senior I.A.S Officers Constituted on date 01-09-2020 to investigate into this report alongwith the conclusion derived by them in this regard in their investigation report?

**Record of amount received under Post Matric Scholarship
Scheme**

***812.(C.U.) 1. Doctor Nachhatar Pal, M.L.A**

2. Shri Sukhwinder Singh Kotli, M.L.A

3. Shri Amarinder Singh Raja Warring, M.L.A:-

Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

- (a) whether the record pertaining to the disbursement of Rs. 303.92 crore received from the Government of India during the month of February and March, 2019 under post Matric Scholarship Scheme, has been reconciled by the office; if so, whether any error has been found in disbursement as per the record of Account Branch of the Department;
- (b) if not, the name of officer and the date on which utilization certificate of this amount has been sent to Govt. of India?

Details of encroachment on public properties falling under various departments of the State

***813. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A.:-** Will the Revenue Minister be pleased to state:-

- (a) whether it is a fact that the people have encroached upon the public properties falling under various departments of the State;
- (b) the details of various places under different departments where public properties have been encroached upon by the people in Distt. Patiala as mentioned in part (a) above;
- (c) whether any policy has also been framed by the government to generate revenue from these properties as mentioned in part (a) above; if so, the details thereof;
- (d) if no such policy has been framed, whether the government will formulate any policy in time bound period to allot the land to the encroachers or to get any type of revenue from the encroachers;
- (e) whether the government will also frame any policy to execute the registry in the names of allottees to whom the land had already been allotted so that revenue of the government can increase?

**Details of the lapsed funds received from the Government of
India**

***814. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A.:-** Will the Finance Minister be pleased to state:-

- (a) the amount of lapsed funds which were to be received by the government from the Government of India under various schemes from the year 2017 to 2022;
- (b) the main reason for lapsing togetherwith the loss suffered by the government due to it;
- (c) the names of the officers responsible for the lapse of these funds togetherwith the action taken against them?

To darken the white stripes on the roads

***815. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) the number of accidents and deaths occurred during the last three years due to absence of white stripes or dimming of the same on various roads during the foggy days in the State;
- (b) whether the government will take any action to darken these white stripes before the foggy days begin?

**To four lane the road from Patiala to Chandigarh- via-Sirhind-
Chunni**

***817.(C.U.) Sardar Ajit Pal Singh Kohli, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state:-

- (a) whether any tender has been floated to four lane the road from Patiala to Chandigarh-via-Sirhind-Chunni; if so, the time as to when this tender was approved togetherwith the reasons for not starting the work on the same;
- (b) the time as to when the work will be started for four laning this road?

**To supply canal water for irrigation of Barani lands by
changing the previous rules**

***820. (C.U.) Shri Balkar Singh Sidhu, M.L.A .:-** Will the Water Resources Minister be pleased to state whether it is a fact that the farmers have levelled the Barani Lands (Rainfed Agricultural lands) in the State but canal water is not being supplied for Barani lands as per the previous rules; if so, whether there is any proposal under consideration of the government to supply canal water for irrigation by changing the previous rules; if so, as to when?

**To construct Medical College on Panchayati Land of Gram
Panchayat Dulewala**

***821. (C.U.) Shri Balkar Singh Sidhu, M.L.A .:-** Will the Medical Education and Research Minister be pleased to state whether there is any proposal under consideration of the government to construct Medical College on Panchayati Land (approximately 20 acres) of Gram Panchayat Dulewala which is situated on Rampura Salabatpur Highway in Assembly Constituency Rampura Phul; if so, as to when?

**To provide Machines for Patients in Civil Hospital Assembly
Constituency Rampura Phul**

***822. (C.U.) Shri Balkar Singh Sidhu, M.L.A .:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that Digital Ultrasound Machine Endoscopy, CT Scan and M.R.I Machines are not available in Civil Hospital of Assembly Constituency Rampura Phul, if so, whether there is any proposal under consideration of the Government to provide above said machines in Civil Hospital of Assembly Constituency Rampura Phul; if so, as to when ?

**To provide Facilities at Sub-Division Hospital of Rampura
Phul**

***823. (C.U.) Shri Balkar Singh Sidhu, M.L.A .:-** Will the Health and Family Welfare Minister be pleased to state:-

- a) whether it is a fact that there is no building of Blood Bank, Warden building is lying in dilapidated condition, no elevator in 3 storey hospital, no OD Centre, no area for parking, no multipurpose vehicle having only one ambulance, staff quarters are lying in dilapidated condition at Sub-division hospital of Assembly Constituency Rampura Phul; if so, whether there is any proposal under consideration of the Government to make good lack of facilities; if so, the time as to when ;
- b) whether it is also a fact that there are 21 sanctioned posts of doctors in aforesaid hospital out of which 15 posts are lying vacant, 7 posts are lying vacant out of 13 posts of staff Nurses; if so, whether there is any proposal under consideration of the Government to fill-up these posts, and by when;
- c) whether it is also a fact that private shops have been set-up in front of the entrance gates of the aforesaid hospital; if so, whether there is any proposal under consideration of the Government to open the hospital gates by removing these shops from there; if so, the time as to when ?

To make diesel pumps functional lying defunct in Co-operative Societies

***824. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A. :-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to make diesel pumps functional lying defunct in Cooperative Societies; if so, the time by which it will be made functional ?

To install power grid at Chand Nawan and Rajeana villages of Baghapurana

***825. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A. :-** Will the Power Minister be pleased to state whether there is any proposal under consideration of the government to install power grid at Chand Nawan and Rajeana villages of Assembly Constituency Baghapurana; if so, the time as to when?

To repair the sewerage in Assembly Constituency BaghaPurana

***826. (C.U) Sardar Amritpal Singh Sukhanand, M.L.A. :-** Will the Local Government Minister be pleased to state that whether the sewerage in Constituency Baghapurana is in a dilapidated condition due to which water stagnates at various places in the city and the condition turns bad to worse during rainy day; if so, whether there is any proposal under consideration of the government to repair the same; if so, the time by which it will be done?

**Percentage of candidates from other States in government jobs
of the State**

***827. (C.U.) Sardar Labh Singh Ugoke, M.L.A:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state the percentage of S.C. candidates from other states being benefitted in government jobs of the State; the details be provided?

Tree Plantation on panchayati lands

***828. (C.U.) Sardar Labh Singh Ugoke, M.L.A:-** Will the Rural Development and Panchayats Minister be pleased to state whether there is any proposal of the government to plant trees on 1 or 2 acres on panchayati lands of villages; if so, the time by which this policy is likely to be implemented?

To deliver canal water of State to the villages

***830.(C.U.) Sardar Dalbir Singh Tong, M.L.A:-** Will the Water Resources Minister be pleased to state whether any significant steps are being taken by the government to deliver canal water of the State to villages as well as to conserve the potable water; if so, the details thereof?

**To regularise employees recruited through outsourcing in
Tourism Department**

***831. (C.U.) Sardar Amansher Singh Shery Kalsi, M.L.A.:-** Will the Tourism and Cultural Affairs Minister be pleased to state the total number of employees i.e. Travel Officer and guide-cum-clerks recruited through outsourcing in Tourism Department of Punjab and by what means these employees are being remunerated; whether there is any proposal under consideration of the government to regularize them; if so, the time as to when?

**To allot land to construct graveyard for Batala City and its
adjoining villages**

***832. (C.U.) Sardar Amansher Singh Shery Kalsi, M.L.A.:-** Will the Local Government Minister be pleased to state in view of the sentiments of Christian Community, whether the government will consider to allot land in Batala City and adjoining villages to construct single graveyard instead of separate graveyards; if so, the time by which the land will be allotted for the said purpose?

Re-development of the industries at Batala

***834. (C.U.) Sardar Amansher Singh Shery Kalsi, M.L.A. :-** Will the Chief Minister be pleased to state whether the government will set out any special package/plan to promote the Batala city as in respect to industrial point of view; if so, the time by which required action will be taken with regard to this?

Details of funds allotted for the Batala city to commemorate the 550th Birth Anniversary of Sri Guru Nanak Dev Ji

***835. (C.U.) Sardar Amansher Singh Shery Kalsi, M.L.A. :-** Will the Local Government Minister be pleased to state:-

- (a) whether any funds had also been allotted for Batala City out of the funds allotted for different works to commemorate the 550th holy Birth Anniversary of Sri Guru Nanak Dev Ji; if so, the details of works alongwith the amount, separately;
- (b) whether these funds were used only for the same purposes for which same were allotted or these funds have been diverted for other purposes;
- (c) whether the works for which funds were allotted have been completed;
- (d) whether funds had also been allotted for Batala City out of the funds allotted by the Center to commemorate the 550th Holy Birth Anniversary of Sri Guru Nanak Dev Ji; the details be provided?

To renovate historical monuments/places of Batala City

***836. (C.U.) Sardar Amansher Singh Shery Kalsi, M.L.A. :-** Will the Tourism & Cultural Affairs Minister be pleased to state:-

- (a) whether the government is considering to maintain the historical monuments/places and renovate the same in view of significant historical importance of Batala City; if so, the time as to when;
- (b) whether the government will frame any special plan to raise the Batala city on national and international map so that it can be developed as cultural, religious and tourism destination?

To enhance the facilities of eligible guest faculty teaching in government colleges

***839. (C.U.) Sardar Tript Rajinder Singh Bajwa, M.L.A. :-** Will the Higher Education Minister be pleased to state:-

- (a) whether the government is planning to regularise or to provide more facilities of those eligible guest faculty (NET or Ph.d) teaching in government colleges who have come through proper channel;
- (b) whether the working hours of guest faculty is 9 to 3 :40 like regular staff and they can be used as regular staff;
- (c) whether the salary of guest faculty is paid after two or three months; if so, the time by which salary is likely to be paid every month;
- (d) whether transfer policy can be formed for guest faculty;
- (e) whether guest faculty can be attached directly with treasury by taking it out from P.T.A (Parents Teacher Association)?

**To maintain T.S Register in Local Municipal Councils or
Municipal Corporations**

***841. (C.U.) Sardar Jagroop Singh Gill, M.L.A:-** Will the Local Government Minister be pleased to state:-

- (a) that TS register was maintained in Local Municipal Councils or Municipal Corporations prior to 2014 in which owner's name, tenant's name or rental income was recorded and it was used as recognition of ownership while execution of registry and for raising bank loans, but now PT has been implemented after 2014 and no record is maintained by the department;
- (b) whether the government will contemplate to implement TS Registrar again.

To construct open cow sheds for stray animals

***842. (C.U.) Sardar Jagroop Singh Gill, M.L.A:-** Will the Local Government Minister be pleased to state:-

- (a) whether it is a fact that many accidents are occurring in the State due to stray animals but cow sheds have no capacity to take care of all stray animals of the State;
- (b) whether the government is considering to construct open cow sheds with the association of Animal Husbandry Department and Forest Department; if so, the time as to when?

**To open a new Government Medical College in District
Gurdaspur**

***844. (C.U.) Sardar Partap Singh Bajwa, M.L.A.:-** Will the Medical Education and Research Minister be pleased to state:-

- (a) the total number of new Medical Colleges being established by the government in the State;
- (b) whether there is any proposal under consideration of the government to establish any new Government Medical College in district Gurdaspur also; if so, the details be provided?

**Construction of road on both sides of Buddha Nullah passing
through Ludhiana city**

***847. (C.U.) Sardar Daljit Singh Bhola Grewal, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the surrounding area of Buddha Nullah passing through Ludhiana city has been encroached; if so, whether there is any proposal under the consideration of the government to construct a road on both sides of the Buddha Nullah by removing encroachment so that Buddha Nullah can be rejuvenated and also get rid of the traffic snarl; if so, the details thereof?

To upgrade the dispensary of Town Garhdiwala

***848. (C.U.) Sardar Jasvir Singh Raja Gill, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the government to upgrade the dispensary at Garhdiwala town in Assembly Constituency, Urmur; if so, the time by which it will be done?

To construct the college building on the land allotted at S.A.S Nagar

***849. (C.U.) Sardar Kulwant Singh, M.L.A:-** Will the Medical Education and Research Minister be pleased to state whether it is a fact that the government has established Doctor B.R. Ambedkar College at S.A.S Nagar and the said college is running in the building of Punjab Health Systems Corporation, Phase-6, S.A.S Nagar at present and due to shortage of land there about 25 acres of land has been allotted by GMADA at sector-81 S.A.S Nagar, for the construction of a new building for this college; if so, the time by which the college will be shifted to the new building after completing construction of this building on the land allotted?

**To open government school in every Sector of S.A.S Nagar
Mohali on the analogy of Chandigarh**

***850. (C.U.) Sardar Kulwant Singh, M.L.A:-** Will the Education Minister be pleased to state whether it is a fact that S.A.S Nagar has been developed on the analogy of Chandigarh and there are Government High Schools in every Sector of Chandigarh but there are only 07 Government High Schools in S.A.S. Nagar; if so, whether there is any proposal under consideration of the government to open government school in every sector of S.A.S Nagar on the analogy of Chandigarh; if so, the time by which the same will be implemented?

**To provide financial and other facilities given by the Govt. to
the persons belonging to Scheduled Castes**

***851. (C.U.) Sardar Kulwant Singh, M.L.A:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

- (a) the various financial and other facilities being provided by the government to the persons belonging to Scheduled Castes and Backward Classes of Punjab alongwith the details of subsidy link benefits being provided in various boards, corporations and other institutions of the government;
- (b) whether any web portal has been developed by the government through which information about the schemes/ subsidies/ other facilities provided by the government can be obtained; if not, whether there is any proposal under consideration of the government to create such portal in near future?

To fix the period of mutation after the registry of land

***852. (C.U.) Dr. Kashmir Singh Sohal, M.L.A.:-** Will the Revenue Minister be pleased to state the period in which the mutation should be recorded after making registry alongwith the percentage of mutation recorded on time in Punjab where fee of mutation is deposited with registry?

To make arrangement for desiltation of canals in the State

***854. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A.:-** Will the Water Resources Minister be pleased to state:-

- (a) whether the Government is taking any steps to desilt the canals in the State; the details be given;
- (b) whether it is also a fact that supply of canal water is discontinued several times during the year in the State; if so, the reasons therefor togetherwith the time as to when the same is discontinued?

**To make canal water reachable at villages of Assembly
Constituency Baba Bakala Sahib**

***855. (C.U.) Sardar Dalbir Singh Tong, M.L.A:-** Will the Water Resources Minister be pleased to state whether any arrangements are being made to vacate cultivated or encroached Government Aarh khaal (water channels) made for irrigation of canal water in Assembly Constituency Baba Bakala Sahib; if so, the time by which entire work of canal irrigation can be successfully completed?

Repair of roads of villages falling under Constituency Majitha

***856. (C.U.) Smt. Ganieve Kaur Majithia, M.L.A:-** Will the Agriculture Minister be pleased to state whether it is a fact that link road (length 2.60 km) from village Chawinda Devi upto village Kairon Nangal and from village Patalpuri upto village Kharaswala (Length 1.28 km) falling under Constituency Majitha has not been repaired since 2015 due to which the condition of these roads has become quite dilapidated and the people are facing much difficulty in commuting; if so, the reasons for not carrying out the repair of the said roads so far despite passage of considerable time alongwith the time by which these roads are likely to be got repaired?

**To prevent pollution caused by Meat Factory set-up in village
Bhoma of Constituency Majitha**

***857. (C.U.)Smt. Ganieve Kaur Majithia, M.L.A:-** Will the Chief Minister be pleased to state whether it is a fact that some person has constructed a building for Meat Factory near a canal in village Bhoma of Constituency Majitha and has made the same functional; if so, whether any action is being taken by the Government to prevent the health of the people from being affected due to the fear of pollution spreading in the neighbouring villages and defilement of the atmosphere; the details be provided?

**To provide the facility of Government Dispensary at village
Bhoma, block-Majitha, Amritsar**

***858. (C.U.)Smt. Ganieve Kaur Majithia, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether it is a fact that due to unavailability of any Government Dispensary in village Bhoma, Block Majitha (Distt. Amritsar) having population of around four thousand, many patients from here have to go to Government Dispensary of village Wadala two kilometers away for their treatment;
- (b) if the reply to part (a) above be in the affirmative, whether there is any proposal under consideration of the Government to set-up Government Dispensary thereat to provide 24 hours health facilities to village residents; if so, the time as to when?

**To repair the road from Ludhiana to Doraha alongside
Sidhwan Canal**

***859. (C.U.)Sardar Manpreet Singh Ayali, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to repair or reconstruct the road from Ludhiana to Doraha alongside Sidhwan Canal due to its dilapidated condition; if so, the time as to when?

To restore aid of Govt. Aided Colleges by 95 percent

***860. (C.U.)Sardar Manpreet Singh Ayali, M.L.A:-** Will the Finance Minister be pleased to state:-

- (a) whether it is a fact that in the year 2016 the aid given to the Government Aided Colleges of the State Govt. has been reduced from 95% to 75%;
- (b) if the reply to part (a) above be in the affirmative then the detailed reasons for doing so and whether any proposal is under consideration of the Govt. to restore the aid of such colleges to 95%; if so, by when?

To implement 7th Pay Scales in Aided Colleges

***861. (C.U.) Sardar Manpreet Singh Ayali, M.L.A:-** Will the Finance Minister be pleased to state:-

- (a) whether it is a fact that the promise made by the Govt. last year on the occasion of Teacher's Day (September 5th, 2022) to the professors of State Colleges and Universities to pay them October paid in November salary as per the recommendations of the 7th Pay commission of UGC has not yet been fulfilled;
- (b) if the reply to part (a) above be in the affirmative then the reasons why the Govt. has not yet fulfilled its promise made to the professors of colleges and universities togetherwith the action taken by the Govt. so far to implement the 7th Pay Scales in Aided Colleges; the details thereof?

**To convert the self finance staff into aided posts in
Government aided colleges**

***862. (C.U.)Sardar Manpreet Singh Ayali, M.L.A:-** Will the Higher Education Minister be pleased to state whether the Government is Considering any proposal to convert the self finance staff into aided posts in Government aided colleges to reduce the financial burden of managements of Government aided colleges in the State and help to achieve fixed targets of higher Education, if so as to when, if not, the reasons therefor?

To Re-issue the cancelled Blue Cards of beneficiaries of Atta-Dal Scheme

***863. (C.U.)Sardar Manpreet Singh Ayali, M.L.A:-** Will the Food and Civil Supplies Minister be pleased to state whether there is any proposal under consideration of the Govt. to re-issue the blue cards to those poor beneficiaries of atta-dal scheme whose Blue Cards have been cancelled due to any reason or make other new blue cards in the State, if so, as to when?

To accord the status of sub-division to Mullanpur

***864. (C.U.)Sardar Manpreet Singh Ayali, M.L.A:-** Will the Revenue Minister be pleased to state whether there is any proposal under consideration of the Govt. to accord the status of sub-division to Mullanpur for facility of the people of Mullanpur (Distt. Ludhiana) area; if so, as to when?

CHANDIGARH:
The 05th, December, 2023.

Ram Lok Khatana,
Secretary,
Punjab Vidhan Sabha.